

ORISSA HIGH COURT**FILING REPORT AS ON :08/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000034/2023	M/S. BHARAT PETROLEUM CORPORATION LTD. VS MOHINI MAHANANDA	SRINIVAS PATNAIK VS	// (//
2	BLAPL/0005134/2023	KANCHANA DIGAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	MUNIGUDA /40 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000050/2023
3	BLAPL/0005135/2023	SURAJ KUMAR DIGAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	MUNIGUDA /40 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000050/2023
4	BLAPL/0005136/2023	ANIL DIGAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	MUNIGUDA /40 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000050/2023
5	BLAPL/0005137/2023	WASIM AKRAM VS STATE OF ODISHA	APURBA DAS VS	PURUNABAZAR /18 /2023 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000006/2023
6	BLAPL/0005138/2023	DEBA PRAKASH MAHAPATRA VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	TARBHA /266 /2022 DISTRICT AND SESSIONS JUDGE,SONEPUR(Sonepur) ST/0000039/2023
7	BLAPL/0005139/2023	BHOBANI NAIK @ NAHAK VS STATE OF ODISHA	KALU CHARAN SWAIN VS	ODAGAON /93 /2019 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000094/2019
8	BLAPL/0005140/2023	JUGAL KISHOR SARAF @ RINKU VS STATE OF ODISHA	RAMANANDA THANAPATI VS	MURIBAHAL /184 /2022 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000105/2022
9	BLAPL/0005141/2023	SANTOSH SINGH VS STATE OF ODISHA	TUSARKANTI PRAHARAJ VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000033/2023
10	BLAPL/0005142/2023	PRAKASH CHOUDHURY VS STATE OF ODISHA	ANIRUDHA DAS VS	PURI TOWN /7 /2023 S.D.J.M.,PURI(Puri) GR/0000020/2023
11	BLAPL/0005143/2023	DILLIP RAUTIA VS STATE OF ODISHA	BASUDEV PUJARI VS	MELCHHAMUNDA /48 /2018 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000018/2018

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12	BLAPL/0005144/2023	SITAKANTA NAYAK @ NAIK VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH SADAR /166 /2021 A.D.J.,NAYAGARH(Nayagarh) ST/0000102/2022
13	BLAPL/0005145/2023	DATARAM BHOI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000048/2023
14	BLAPL/0005146/2023	SURESH KUMAR SINGH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000018/2023
15	BLAPL/0005147/2023	SANTOSH SAHU @ SANTOSH KUMAR SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /71 /2023 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI(Gajapati) GR/0000145/2023
16	BLAPL/0005148/2023	JAGADISH PRASAD VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000017/2023
17	BLAPL/0005149/2023	AVINASH UTTAM CHAVHAN VS STATE OF ODISHA	S.S.RAY 2 VS	/ /0 A.D.J., GUNUPUR(Rayagada) TR/0000071/2023
18	BLAPL/0005150/2023	NARAYAN GARADIA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUDARI /42 /2022 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(Rayagada) GR/0000198/2022
19	BLAPL/0005151/2023	SWETA DEVI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KANTABANIA PS /120 /2022 A.D.J.,DHENKANAL(Dhenkanal) CT/0000073/2023
20	BLAPL/0005152/2023	KARFUL CHHATAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	NABARANGAPUR TOWN /134 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur) GR/0000441/2023
21	BLAPL/0005153/2023	LAXMAN NANDA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000016/2023
22	BLAPL/0005154/2023	VINAY SINGH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000019/2023
23	BLAPL/0005155/2023	BINOD CHANDRA BEHERA	SAROJ RANJAN SUBUDHI	JENAPUR /90 /2023

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		VS STATE OF ODISHA	VS	J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000624/2023
24	BLAPL/0005156/2023	SANTANU KUMAR PATI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	MADHUPATNA /83 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000252/2023
25	BLAPL/0005157/2023	BRIJESH KUMAR VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BINIKA /61 /2020 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000007/2020
26	BLAPL/0005158/2023	M. ASHOK @ ASOHK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /692 /2022 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara) GR/0000692/2022
27	BLAPL/0005159/2023	SOMANATH BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	FATEGARH /60 /2022 DISTRICT AND SESSIONS JUDGE,NAYAGARH(Nayagarh) ST/0000136/2022
28	BLAPL/0005160/2023	RAMESH SAHU @ RAMESH CHANDRA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	TARBHA /262 /2022 J.M.F.C, TARA VA(Sonepur) GR/0000246/2022
29	BLAPL/0005161/2023	AKASH BISOYI VS STATE OF ODISHA	S.S.RAY (2) VS	GANGAPUR (ASKA) /149 /2023 J.M.F.C.,ASKA(Ganjam) GR/0000439/2023
30	BLAPL/0005162/2023	RAJ @ RANJAN KUMAR NAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	S.P.(CID-CRL),CUTTACK /4 /2022 DISTRICT & SESSIONS JUDGE,BHADRAK(Bhadrak) ST/0000185/2022
31	BLAPL/0005163/2023	NABIN DEEP VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000002/2023
32	BLAPL/0005164/2023	MD. SARDAR VS STATE OF ODISHA	SURENDRA KUMAR MISHRA VS	M.V.79 /58 /2023 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000220/2023
33	BLAPL/0005165/2023	DUKHIA CHANDRA NATHA VS STATE OF ODISHA	MANORANJAN PADHI VS	KEONJHAR TOWN /10 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000035/2023
34	BLAPL/0005166/2023	KADAGALA SANTOSH KUMAR VS	MANAS KUMAR CHAND VS	KASINAGAR /148 /2022 DISTRICT AND SESSIONS JUDGE,GAJAPATI(Gajapati)

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35	BLAPL/0005167/2023	STATE OF ODISHA MANOJ BEHERA @ PINU VS	MANAS KUMAR CHAND VS	ST/0000033/2023 BEGUNIA P.S. /122 /2023 A.D.J.,BHUBANESWAR(Khordha)
36	BLAPL/0005168/2023	STATE OF ODISHA PINTU @ FATE KHAMARI VS	UMA SHANKAR PATEL VS	TR/0000237/2023 HEMGIR /351 /2022 SPECIAL JUDGE, SUNDARGARH(Sundargarh)
37	BLAPL/0005169/2023	STATE OF ODISHA AAKUL NAYAK @ JITU @ SANTANU NAYAK VS	AMITAV TRIPATHY VS	Spl/0000211/2022 ITAMATI /303 /2022 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh)
38	BLAPL/0005170/2023	STATE OF ODISHA DIPU NAIK VS	PRAKASH KUMAR SAMAL VS	GR/0000891/2022 DHENKANAL SADAR /57 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
39	BLAPL/0005171/2023	STATE OF ODISHA JITU APAT VS	SUSANTA SEKHAR PARIDA VS	GR/0000113/2023 NAYAKOT /42 /2020 SPECIAL JUDGE,KEONJHAR(Kendujhar)
40	BLAPL/0005172/2023	STATE OF ODISHA BINOD SINGH VS	BIBHU PRASAD CHHUALSINGH UMA SHANKAR PATEL VS	Spl/0000056/2020 KUTRA /88 /2022 DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sundargarh)
41	BLAPL/0005173/2023	STATE OF ODISHA REBATIKANTA @ JHADESWAR NAYAK VS	RAJIB LOCHAN PATTNAIK VS	ST/0000052/2023 KODINGA /91 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur)
42	BLAPL/0005174/2023	STATE OF ODISHA RAM KRUSHNA PRADHAN @ RAMA KRUSHNA PRADHAN VS	REBATIKANTA PATTANAIAK VS	GR/0000511/2023 JAIPATNA /75 /2023 J.M.F.C, JAIPATNA(Kalahandi)
43	BLAPL/0005175/2023	STATE OF ODISHA PRASANTA KUMAR KHATUA VS	BIJAYANANDA DASH VS	CT/0000094/2023 DHENKANAL SADAR /476 /2021 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
44	BLAPL/0005176/2023	STATE OF ODISHA SK. SAGBA @ ROY VS	PRANAB RANJAN CHHATOI VS	GR/0001041/2021 SPL.TASK FORCE /6 /2020 3RD ADJ BHUBANESWAR(Khordha)
45	BLAPL/0005177/2023	STATE OF ODISHA CHANDURI NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TR/0000047/2020 KABISURYANAGAR (KODALA) /495 /2022 () //

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46	BLAPL/0005178/2023	DIPENDRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /746 /2022 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0001868/2022
47	BLAPL/0005179/2023	PAPUN SAHU VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	BAIDYANATHPUR /46 /2022 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) Spl/0000029/2022
48	BLAPL/0005180/2023	TARESWAR NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	ITAMATI /303 /2022 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh) GR/0000891/2022
49	BLAPL/0005181/2023	MALATI DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /51 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000059/2023
50	BLAPL/0005182/2023	DEBASHIS SUHURA VS STATE OF ODISHA	BIDYADHAR PANDA VS	BADMAL /63 /2023) //
51	BLAPL/0005183/2023	DEBENDRA BANKARA VS STATE OF ODISHA	RASMITA NAIK VS	RAJGANGPUR /360 /2022) //
52	BLAPL/0005184/2023	MANOJ KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /51 /2023) //
53	BLAPL/0005185/2023	M.ASHOK@ASOHK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /492 /2022) //
54	BLAPL/0005186/2023	SANTOSH JENA @ SILU VS STATE OF ODISHA	CHHABI BEHERA VS	RAMBHA (KHALLIKOTE) /151 /2023) //
55	BLAPL/0005187/2023	GANDHI MAJHI VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /71 /2019) //
56	BLAPL/0005188/2023	CHINTU DANGRI @ RAJENDRA HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /22 /2023) //
57	BLAPL/0005189/2023	MANTU DURGA	NIHAR RANJAN MISHRA	BIJEPUR /7 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0005190/2023	SANTOSH JENA @ SILU	CHHABI BEHERA	RAMBHA (KHALLIKOTE) /206 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0005191/2023	YOGESH NAYAK	JUGALA KISHORE PANDA	PADMAPUR /38 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0005192/2023	RAJESH MAHARANA	AMLAN SHAKTI PAUL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0005193/2023	BASANT KUMAR PRADHAN	DEBASIS MISHRA	KHANDAGIRI P.S. /140 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0005194/2023	BULU BADATYA	MANOJ KUMAR PANDA	K.NUAGOAN /56 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0005195/2023	SUNIL MAHOTA	JUGALA KISHORE PANDA	GUNUPUR /9 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0005196/2023	AZAD BANCHHOR	DHIRENDRA NATH BEHERA	BURLA /610 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0005197/2023	PABITRA KUMAR NAIK	BHARAT BHUSAN ROUSTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0005198/2023	ALEKHA BEHERA	BHARAT BHUSAN ROUSTRAY	BANARAPAL /50 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0005199/2023	ASHOK MAJHI	SAMARENDRA BAHADUR	BRAJARAJNAGAR /80 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0005200/2023	MANTU @ PRAVAT DAS	DALIRANI BEHURAY	SORO /444 /2022
		VS	VS	()

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69	BLAPL/0005201/2023	STATE OF ODISHA MANORANJAN KUJUR VS	SAMARENDRA BAHADUR VS	// KINJIRKELA /63 /2023 ()
70	BLAPL/0005202/2023	STATE OF ODISHA AMIT PATNAIK VS	SAMARENDRA BAHADUR VS	// BRAJARAJNAGAR /80 /2023 ()
71	BLAPL/0005203/2023	STATE OF ODISHA TOFANI BEHERA VS	ROHIT RANJAN RAY VS	// KHURDA MODEL /271 /2023 ()
72	BLAPL/0005204/2023	STATE OF ODISHA SANJAYA KUMAR SAHOO @ DUGU VS	ROHIT RANJAN RAY VS	// KHURDA MODEL /271 /2023 ()
73	BLAPL/0005205/2023	STATE OF ODISHA SAIRA BHANU@BHANI BIBI VS	BASUDEV PUJARI VS	// KABISURYANAGAR /603 /2022 ()
74	BLAPL/0005206/2023	STATE OF ODISHA STEPHAN TIGGA VS	SHUBHENDU KUMAR PARIDA VS	// TUMUDIBANDHA /50 /2022 ()
75	BLAPL/0005207/2023	STATE OF ODISHA KHAGESWAR YADAV VS	SHUBHENDU KUMAR PARIDA VS	// TUMUDIBANDHA /50 /2022 ()
76	BLAPL/0005208/2023	STATE OF ODISHA SOMNATH SAHU@SUMANATH SAHU VS	BIJAY KUMAR BEHERA VS	// JAGANNATHA PRASAD /74 /2023 ()
77	BLAPL/0005209/2023	STATE OF ODISHA PUSIKA DALAYA VS	MANORANJAN PADHY VS	// BANDHUGOAN /12 /2020 ()
78	BLAPL/0005210/2023	STATE OF ODISHA RANJAN TARAI VS	JITENDRA SAMANTARAY VS	// KHALLIKOTE /515 /2021 ()
79	BLAPL/0005211/2023	STATE OF ODISHA SANKAR DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// CDA-II /30 /2021 () //

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80	BLAPL/0005212/2023	GANESH PRUSTY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CDA-II /30 /2021 () //
81	BLAPL/0005213/2023	PRADIPTA KUMAR RATH@CHINU VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /271 /2023 () //
82	BLAPL/0005214/2023	KANHU BASKE VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	JASHIPUR /70 /2023 () //
83	BLAPL/0005215/2023	BIJAY KUMAR BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /194 /2023 () //
84	BLAPL/0005216/2023	PRASANT KUMAR SWAIN VS STATE OF ODISHA	ABHAS MOHANTY VS	NAYAPALLI P.S. /123 /2023 () //
85	BLAPL/0005217/2023	GULAB BABU RAIN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	/ /0 () //
86	BLAPL/0005218/2023	PRASANTA KUMAR SETHY @ NARAHARI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BARIA /26 /2023 () //
87	BLAPL/0005219/2023	PADMA CHARAN MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /59 /2021 () //
88	BLAPL/0005220/2023	NIBASI NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ITAMATI /303 /2022 () //
89	BLAPL/0005221/2023	SARBESWAR BEHERA@BAPI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /271 /2023 () //
90	BLAPL/0005222/2023	MANOJ KUMAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	MUNIGUDA /104 /2022 () //
91	BLAPL/0005223/2023	AFTAB @ MD.SAIYAZ	DUSHMANTA SAHOO	SPL.TASK FORCE /28 /2021

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		VS	VS	()
		STATE OF ODISHA		//
92	BLAPL/0005224/2023	PARESH MALLICK	SURYAKANTA DWIBEDI	BALLIGUDA /59 /2021
		VS	VS	()
		STATE OF ODISHA		//
93	BLAPL/0005225/2023	TOFAN@BIJAY GOUDA	ASHOK DAS	DIGAPAHANDI /185 /2022
		VS	VS	()
		STATE OF ODISHA		//
94	CMAPL/0000367/2023	GOPINATH NAYAK	ADV	//
		VS	VS	()
		ANAM CHARANA JENA		//
95	CMAPL/0000368/2023	PURANDAR PRADHAN	RABINDRA NATH DEBATA	//
		VS	VS	()
		SAMBALPUR DISTRICT CENTRAL COOPERATIVE BANK LTD.		//
96	CMAPL/0000369/2023	MARKANDA PAIK	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
97	CMP/0000524/2023	SASHI BHUSAN NANDA	DAYANANDA MOHAPATRA	//
		VS	VS	()
		SUDHASU BHUSAN NANDA		//
98	CMP/0000525/2023	MANORANJAN DAS	BHASKAR CHANDRA PANDA	//
		VS	VS	()
		SURESH CHANDRA MOHANTY @ SURESH KUMAR MOHANTY		//
99	CMP/0000526/2023	AMULYA SAMAL	BHASKAR CHANDRA PANDA	//
		VS	VS	()
		NARENDRA BISWAL		//
100	CONTC/0003178/2023	PRUTHIRAJ SAHOO	ATMAJIT MANMITH DAS	//
		VS	VS	()
		VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR		//
101	CONTC/0003179/2023	JALADHAR PRADHAN	ATMAJIT MANMITH DAS	//
		VS	VS	()
		VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR		//
102	CONTC/0003180/2023	APARNA PANDA	ADV	//
		VS	VS	()

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103	CONTC/0003181/2023	BISHNUPADA SETHI, I.A.S. SUKANTA KUMAR PATI VS	ADV. VS	// // 0
104	CONTC/0003182/2023	VISHAL K. DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT., BBSR MANORANJAN BARIK VS	ADV. VS	// // 0
105	CONTC/0003183/2023	VISHAL K. DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT., BBSR RAMA CHANDRA KAR VS	MANAS PATI VS	// // 0
106	CONTC/0003184/2023	PRADIP KUMAR SAHU, C.D.A.O., BARIPADA AMAR KUMAR DEY VS	ADV VS	// // 0
107	CONTC/0003185/2023	VISHAL K. DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT., BBSR SUDHANGSU SEKHAR PALEI VS	ADV VS	// // 0
108	CONTC/0003186/2023	PRADIP KUMAR SAHU, CHIEF DISTRICT AGRICULTURE OFFICER, BARIPADA BHUPATI CHANDRA DEO VS	ADV VS	// // 0
109	CONTC/0003187/2023	VISHAL K. DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT., BBSR RAGHUNATH NAYAK VS	ADV. VS	// // 0
110	CONTC/0003188/2023	USHA PADHEE, IAS KRUSHNA CHANDRA SATAPATHY VS	ADV VS	// // 0
111	CONTC/0003189/2023	VISHAL K. DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT., BBSR SANATAN BISWAL VS	ADV. VS	// // 0
112	CONTC/0003190/2023	SATYABRATA SAHU, I.A.S. SAGARIKA SANDHA VS	ADV. VS	// // 0
113	CONTC/0003191/2023	SAROJ KUMAR SETHI, I.A.S. BRAJA KISHORE MAHAPATRA VS	ADV. VS	// // 0
		ASWATHY S, IAS		//

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114	CONTC/0003192/2023	SUMATI DEI VS VINEET BHARDWAJ, IAS	ADV. VS	// 0 //
115	CONTC/0003193/2023	SAMBHUNATH BEHERA VS VINEET BHARADWAJ, I.A.S.	ADV. VS	// 0 //
116	CONTC/0003194/2023	ANGURU DHUNUKI VS VINEET BHARADWAJ, I.A.S.	ADV VS	// 0 //
117	CONTC/0003195/2023	NIRASH NAIK VS VINEET BHARADWAJ, I.A.S.	ADV. VS	// 0 //
118	CONTC/0003196/2023	CHITTA RANJAN SARANGI VS P.B.VERMA, REGIONAL PROVIDENT FUND COMMNR., BBSR	ADV. VS	// 0 //
119	CONTC/0003197/2023	PREMANANDA BARLA @ MUNDA VS SUSHREE SAROJA BEHERA, ADD.TAHASILDAR, SADAR,SAMBALPUR	AJIT CH MOHAPATRA VS	// 0 //
120	CONTC/0003198/2023	TATINI BEHERA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
121	CONTC/0003199/2023	SUBHALAXMI PATTNAIK VS BISHNUPADA SETHI, IAS	SAMBHRAM DAS VS	// 0 //
122	CONTC/0003200/2023	PRAVAKAR DAS VS ARABINDA KUMAR PADHEE, I.A.S.	KRISHNA CHANDRA SAHU VS	// 0 //
123	CONTC/0003201/2023	BATA KRUSHNA BARIK VS ARABINDA KUMAR PADHEE, IAS	KRISHNA CHANDRA SAHU VS	// 0 //
124	CONTC/0003202/2023	BIKRAM SAMANTRAY VS SHALINI PANDIT, I.A.S.	KRISHNA CHANDRA SAHU VS	// 0 //
125	CONTC/0003203/2023	RAJENDRA KUMAR SETHI	KRISHNA CHANDRA SAHU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	CONTC/0003204/2023	ARABINDA KUMAR PADHEE, IAS GOKULA NANDA BEJ	RAJKISHORE SWAIN	//
		VS	VS	0
127	CONTC/0003205/2023	BHABANI SHANKAR CHAYANI, COLLECTOR AND DIST. MAGISTRATE, CUTTACK BALMINA GURUNG	ADV	//
		VS	VS	0
128	CONTC/0003206/2023	SUNIL KUMAR BANSAL, DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK SOURAV GHOSE	ADV.	//
		VS	VS	0
129	CONTC/0003207/2023	SURESH KUMAR VASHISHTH, I.A.S. TRILOCHAN RATH	SANTOSH KUMAR SWAIN	//
		VS	VS	0
130	CONTC/0003208/2023	ASWATHI S, I.A.S. SADASIVA GUDIA	ADV.	//
		VS	VS	0
131	CONTC/0003209/2023	SHALINI PANDIT, IAS SANJIBA KUMAR TARINI	ADV.	//
		VS	VS	0
132	CONTC/0003210/2023	SHALINI PANDIT, IAS MAN MOHAN SAHU	ADV.	//
		VS	VS	0
133	CONTC/0003211/2023	BISHNUPADA SETHI, PRINCIPAL SECY., HIGHER EDUCATION DEPT., ODISHA, BBSR. ANAMA CHARAN NAYAK	ADV.	//
		VS	VS	0
134	CONTC/0003212/2023	BISHNUPADA SETHI, IAS KISHOR KUMAR SARAF	ADV.	//
		VS	VS	0
135	CONTC/0003213/2023	ANANYA DAS, COLLECTOR, SAMBALPUR SUPRITI MOHANTY	ADV	//
		VS	VS	0
136	CONTC/0003214/2023	ANU GARG, PRINCIPAL SECY., WATER RESOURCE DEPT., ODISHA, BBSR. KANCHAN PRIYA DEY	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0003215/2023	ASWATHY S., I.A.S. BAIDHAR NAIK VS	ADV. VS	// // 0
138	CONTC/0003216/2023	SATYABRATA SAHU, IAS DEEPAK KUMAR MISHRA VS	ADV VS	// // 0
139	CONTC/0003217/2023	ABHAY, I.P.S. RAKESH KUMAR PADHY VS	SUSANTA KUMAR JETHY VS	// // 0
140	CONTC/0003218/2023	BISWAMBAR RATHA, D.S.R., CHHATRAPUR CHITTA RANJAN MISHRA VS	ADV. VS	// // 0
141	CONTC/0003219/2023	SUSHANTA KUMAR MOHANTY, I.A.S. ODISHA GRAMYA BANK, SUKINDA BRANCH VS	AUROVINDA MOHANTY VS	// // 0
142	CONTC/0003220/2023	PADMANAV DASH, SUB DIVISIONAL VETERINARY OFFICER CUM DDO, JAJPUR ODISHA GRAMYA BANK, SUKINDA BRANCH VS	AUROVINDA MOHANTY VS	// // 0
143	CONTC/0003221/2023	PRAMOD NAYAK, EXECUTIVE ENGINEER ELECTRICAL CUM DDO, JAJPUR ODISHA GRAMYA BANK, SUKINDA BRANCH VS	AUROVINDA MOHANTY VS	// // 0
144	CONTC/0003222/2023	TAPAS KUMAR SETHY, BLOCK DEVELOPMENT OFFICER CUM DDO, JAJPUR ODISHA GRAMYA BANK, SUKINDA BRANCH VS	AUROVINDA MOHANTY VS	// // 0
145	CONTC/0003223/2023	DINABANDHU SETHY, PRINCIPAL CUM DDO, BHARATI VIHAR MAHAVIDYALAYA, JAJPUR MANAS RANJAN SAHU VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
146	CONTC/0003224/2023	SATYABRATA SAHU, I.A.S. TUSHAR KANT MOHAPATRA VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
147	CONTC/0003225/2023	SATYABRATA SAHU, I.A.S. JITENDRA MEHER VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
		SATYABRATA SAHU, I.A.S.		//

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148	CONTC/0003226/2023	SUKADEV HANSDAH VS SURENDRA KUMAR, I.A.S.	ADV VS	// 0 //
149	CONTC/0003227/2023	PUSPITA PRADHAN VS SHUBHA SARMA, I.A.S.	ADV VS	// 0 //
150	CONTC/0003228/2023	UMA RANI BOSE VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
151	CONTC/0003229/2023	ANUPAMA DASH VS K SUDARSHAN CHAKRAVARTHY, COLLECTOR AND DIST. MAGISTRATE, KHORDHA	ADV. VS	// 0 //
152	CONTC/0003230/2023	DEBENDRA KUMAR PARIDA VS ASWATHY S., IAS	ADV. VS	// 0 //
153	CONTC/0003231/2023	BHARAT KUMAR JANI VS ANU GARG, IAS	ADV. VS	// 0 //
154	CONTC/0003232/2023	MANJUBALA DEY VS ASWATHY S., IAS	ADV. VS	// 0 //
155	CONTC/0003233/2023	RAMAKANTA SWAIN VS A.ASWASTI.S., I.A.S.	ADV VS	// 0 //
156	CONTC/0003234/2023	BIJAYA KUMAR SWAIN VS URBAN COOPERATIVE BANK LTD., CUTTACK	ADV. VS	// 0 //
157	CONTC/0003235/2023	SUBAS PARICHHA VS ANU GARG, I.A.S.	ADV VS	// 0 //
158	CONTC/0003236/2023	ASIT KUMAR NAYAK VS RANJAN KUMAR GIRI, D.E.O., JAJPUR	ADV. VS	// 0 //
159	CONTC/0003237/2023	MADAN MOHAN ROUT	ADV.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLA/0000516/2023	RANJAN KUMAR GIRI, D.E.O., JAJPUR SUSAMA SINGH	BIJAYA KUMAR RAGADA	// VIGILANCE PS (BERHAMPUR) /48 /2009
		VS	VS	()
161	CRLA/0000517/2023	STATE OF ODISHA(VIG.) ANANDA PRADHAN	REENA NAYAK	// JATNI P.S. /126 /2019
		VS	VS	()
162	CRLA/0000518/2023	STATE OF ODISHA AJAY NAIK @ AJAYA KUMAR NAIK	KARUNAKAR NAYAK	// TURUMUNGA /117 /2018
		VS	VS	()
163	CRLA/0000519/2023	STATE OF ODISHA PURUSATI ATAKA@PURUSHATAM ATAKA	BIDYALOK MOHAPATRA	// K.SINGHPUR /61 /2014
		VS	VS	()
164	CRLA/0000520/2023	STATE OF ODISHA SARAT KUMAR PANDA	BIBHUTI BHUSAN SWAIN	// VIGILANCE PS (BERHAMPUR) /24 /1998
		VS	VS	()
165	CRLA/0000521/2023	STATE OF ODISHA(VIG.) LIVANS LUGUN @ CHARKU	BISWAJIT NAYAK	// PLANTSITE /254 /2015
		VS	VS	()
166	CRLA/0000522/2023	STATE OF ODISHA BAPINA @ DEBENDRA NAYAK	SAMARENDRA MOHANTY	// TIRTOL /39 /2017
		VS	VS	()
167	CRLLP/0000027/2023	STATE OF ODISHA KENDRAPADA CREDIT COOPERATIVE SOCIETY LTD	MANGRAJ SINGH	// / /0
		VS	VS	()
168	CRLMA/0000144/2023	SIBANANDA SAHOO SEETAL CHOUDHURY	TIRTH KUMAR SAHU	J.M.F.C.,KUJANG(Jagatsinghapur) ICC/0000318/2017
		VS	VS	()
169	CRLMA/0000145/2023	STATE OF ODISHA MADHABANANDA MISHRA	ADV.	JEYPORE TOWN /281 /2020 SPECIAL JUDGE,JEYPORE(Koraput)
		VS	VS	()
170	CRLMA/0000146/2023	STATE OF ODISHA MOHAN SINGH	RAJEN MOHAPATRA	Spl/0000772/2020 GONDIA /175 /2008
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMA/0000147/2023	STATE OF ODISHA PRADIP NAYAK VS	SRIKANTA MAHUNTA VS	// ADVA /88 /2021 ()
172	CRLMA/0000148/2023	STATE OF ODISHA SUDESHA SENAPATI VS	KALPATARU KHUNTA VS	// BETNOTI /29 /2022 ()
173	CRLMA/0000149/2023	STATE OF ODISHA ARUN KUMAR ROUT VS	SAMARENDRA MOHANTY VS	// / /0 DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR(Jagatsinghapur)
174	CRLMC/0002251/2023	STATE OF ODISHA MANAS RANJAN SINGH VS	SUMIT SEKHAR PATTANAIK VS	CRA/0000003/2022 CANTONMENT ROAD /151 /2020 J.M.F.C.(II),CUTTACK(Cuttack)
175	CRLMC/0002252/2023	STATE OF ODISHA ARUNA KUMAR SETHY VS	DEEPALI MOHAPATRA VS	GR/0001543/2020 BAIDYANATHPUR /156 /2014 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam)
176	CRLMC/0002253/2023	STATE OF ODISHA CHINMAY PRADHAN@CHINKU VS	ARIJEET MISHRA VS	Spl/0000005/2020 BARAMBA /183 /2017 J.M.F.C.,BARAMBA(Cuttack)
177	CRLMC/0002254/2023	STATE OF ODISHA PRANAYA KUMAR LENKA@JATA VS	ANUGRAHA NARAYAN SAMANTARAY VS	GR/0000182/2017 TIRTOL /28 /2023 JMFC TIRTOL(Jagatsinghapur)
178	CRLMC/0002255/2023	STATE OF ODISHA SAMIR KUMAR NAYAK VS	MANAS KUMAR CHAND VS	GR/0000029/2023 BHUBANESWAR VIGILANCE /15 /2003 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR(Khordha)
179	CRLMC/0002256/2023	STATE OF ODISHA(VIG.) SUSANT KUMAR BEHERA@CHAGALA@SUSANT BEHERA VS	HERA RANJAN SINGH VS	TR/0000111/2005 TIRTOL /34 /2003 JMFC TIRTOL(Jagatsinghapur)
180	CRLMC/0002257/2023	STATE OF ODISHA DAYANIDHI DEHURY VS	BHABANI SHANKAR DASPARIDA VS	GR/0000119/2003 BURLA /16 /1998 S.D.J.M.,SAMBALPUR(Sambalpur)
181	CRLMC/0002258/2023	STATE OF ODISHA SANJAYA@SANJAYA KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	GR/0000145/1998 NIMAPADA /230 /2017 J.M.F.C.,NIMAPARA(Puri)
		STATE OF ODISHA		GR/0000597/2017

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0002259/2023	PARESH KUMAR DAS VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	PURUNABAZAR /282 /2022 () //
183	CRLMC/0002260/2023	SK.ISRAIL@SK.ESRAIL VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 () //
184	CRLMC/0002261/2023	BIBHURANJAN BIHARI VS STATE OF ODISHA	BISIKESAN PRADHAN VS	SORO /207 /2023 () //
185	CRLMC/0002262/2023	JAGADISH CHAND NIMCHAND CHHAJED VS STATE OF ODISHA	BASUDEV PUJARI VS	BARGARH /196 /2017 () //
186	CRLMC/0002263/2023	SAMBIT SEKHAR SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	BARGARH /34 /1999 () //
187	CRLMC/0002264/2023	SANUJA KATA @ SANURYA KATA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TITILAGARH /79 /2019 () //
188	CRLMC/0002265/2023	PRASANTA DANGARI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	AMBADOLA /70 /2020 () //
189	CRLMC/0002266/2023	AKASH PEDENTI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	K.SINGHPUR /94 /2020 () //
190	CRLMC/0002267/2023	RAJIBA CHHATI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	AMBADOLA /48 /2019 () //
191	CRLMC/0002268/2023	NILANCHAL BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	NAYAPALLI P.S. /691 /2022 () //
192	CRLMC/0002269/2023	SAMEER XAXA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	RAJGANGPUR /132 /2016 () //
193	CRLMC/0002270/2023	BIPIN CHANDRA DAS	SHRADHASHREE ROUSTRAY	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0002271/2023	PRASANNA KUMAR NAYAK	TUKUNA KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
195	CRLMC/0002272/2023	GAMAY RIMIL SING GOIPAI @ GAMAY RAMIL SING MOHANTY	KUNDEP MOHANTY	/49 /2021
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMC/0002273/2023	JITEN BEHERA	SURYAKANTA DWIBEDI	BOUDH /30 /2018
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMC/0002274/2023	MANASI JENA	BIBHU PRASAD MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMC/0002275/2023	JAGANNATH PRUSTI@JAGANNATH PRUSTY	SURYA KANTA DWIBEDI	ITAMATI /120 /2016
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMC/0002276/2023	DUSHMANTA NAYAK	SOUMENDRA PATTANAIAK	KASINAGAR /10 /2021
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMC/0002277/2023	BANA@BANAMBER PARIDA	SURYAKANTA DWIBEDI	KHANDAPARA /46 /2014
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMC/0002278/2023	BHAGABAN SADANGI	KALPATARU MISHRA	/ /0
		VS	VS	()
		RAJASHREE SARANGI		//
202	CRLMP/0000908/2023	LOPAMUDRA DAS	PRABIR KUMAR RAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMP/0000909/2023	J.RAMA RAO	RAMA KRISHNA BISOI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMP/0000910/2023	DR. MAZHAR AHMED KHAN	SRIDHAR RATH	/ /0
		VS	VS	()

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205	CRLMP/0000911/2023	STATE OF ODISHA PUSPANJALI KAR VS	DEEPAK KU SAHOO VS	// /0 ()
206	CRLMP/0000912/2023	STATE OF ODISHA BANALATA BEHERA VS	PRASANTA KUMAR MOHANTY (2) VS	// /0 ()
207	CRLMP/0000913/2023	SUPERINTENDENT OF POLICE, RURAL, CUTTACK MINATI MAHARANA VS	ASHOK KUMAR SAHOO VS	// /0 ()
208	CRLMP/0000914/2023	STATE OF ODISHA BHIMSEN JENA VS	PRADEEP KUMAR DAS VS	// /0 ()
209	CRLMP/0000915/2023	STATE OF ODISHA RIPPY SINGH BEWEJA VS	ASHIS KUMAR MISHRA VS	// /0 ()
210	CRLMP/0000916/2023	STATE OF ODISHA SOHAIL SIDDIKI VS	ASHIS KUMAR MISHRA VS	// /0 ()
211	CRLMP/0000917/2023	STATE OF ODISHA KABITA NAYAK VS	R.R.DAS VS	// /0 ()
212	CRLMP/0000918/2023	STATE OF ODISHA MANORANJAN SAHOO VS	SARADA DASH VS	// /0 ()
213	CRLMP/0000919/2023	STATE OF ODISHA LILI JENA VS	SHRADHASHREE ROURAY VS	// /0 ()
214	CRLMP/0000920/2023	SUPERINTENDENT OF POLICE, CUTTACK PRATIMA RAY VS	ASHOK KUMAR SAHOO VS	// /0 ()
215	CRLMP/0000921/2023	STATE OF ODISHA KANHU CHARAN PARIDA VS	RAKESH KUMAR SARANGI VS	// /0 ()
		STATE OF ODISHA		//

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216	CRLMP/0000922/2023	SUSAMA PRUSTY VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	//0 () //
217	CRLMP/0000923/2023	BHAGABAN SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	//0 () //
218	CRLMP/0000924/2023	JHILI BHUYAN VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	//0 () //
219	CRLMP/0000925/2023	ANCHAL KUMAR BISWAL VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	//0 () //
220	CRLMP/0000926/2023	ALAYA SAMANTARAY VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	//0 () //
221	CRLMP/0000927/2023	SWETA CHANDRA TRIPATHY VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 () //
222	CRLMP/0000928/2023	BIMAL CHANDRA GHADAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //
223	CRLREV/0000242/2023	MANONJAYA RATH VS STATE OF ODISHA	SOHAN MISHRA VS	BHUBANESWAR VIGILANCE /50 /2002 () //
224	CRLREV/0000243/2023	BIBHUDUTTA BEHERA VS ASHIS MOHANTY	MAHES DAS VS	//0 () //
225	CRLREV/0000244/2023	PRAKASH CHANDRA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /209 /2018 () //
226	CRLREV/0000245/2023	SAROJINI PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /121 /2022 () //
227	CRLREV/0000246/2023	NIKET KUMAR	BHASKAR CHANDRA PANDA	//0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	FAO/0000212/2023	SASMITA RAY @ SINGH GOURIPRIYA PARIDA	SATYABAN SAHOO	// //
		VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha)
229	FAO/0000213/2023	UNION OF INDIA KUNTALA NAYAK	DEBASISH PATNAIK	Oa/0000240/2017 //
		VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha)
230	FAO/0000214/2023	UNION OF INDIA PADE BARLA	DEBASISH PATNAIK	Oa/0000057/2018 //
		VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha)
231	FAO/0000215/2023	UNION OF INDIA THE LEGAL MANAGER, CLAIMS, M/S. CHOLA MANDALAM MS G.I.CO. LTD.	ADAM MS KHAN	Oa/0000225/2018 //
		VS	VS	()
232	MACA/0000437/2023	KRUSHNA CHANDRA NAYAK SANDHYARANI BARIK	BISHNU BRATA SINGH	// //
		VS	VS	I MACT,BALASORE(Baleshwar)
233	MACA/0000438/2023	PADMABATI PRADHAN THE DIVL. MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.	SANTOSH KUMAR MOHANTY	Mac/0000070/2019 //
		VS	VS	5TH M.A.C.T, BALASORE(Baleshwar)
234	MACA/0000439/2023	KABITA BARIK MAMI GARIA	KAPILA CHARAN NAYAK	Mac/0000314/2017 //
		VS	VS	2ND ADJ,CUTTACK(Cuttack)
235	MACA/0000440/2023	SASANKA SEKHAR CHANDA MANJURANI PANDA	KAPILA CHARAN NAYAK	Mac/0000356/2019 //
		VS	VS	DIST.& SESSIONS JUDGE,RAYAGADA(Rayagada)
236	MACA/0000441/2023	CENTRAL TRANSPORT SERVICE, RAIPUR,CHHATISHGARH THE DIVL. MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.	SANTOSH KUMAR MOHANTY	Mac/0000003/2022 //
		VS	VS	3RD MACT,JAGATSINGHPUR(Jagatsinghapur)
237	MACA/0000442/2023	KRUSHNA CHANDRA SETHI RASMIREKHA TRIPATHY	DEBASISH PATNAIK	Mac/0000156/2013 //
		VS	VS	1ST A.D.J.,BERHAMPUR(Ganjam)
238	MACA/0000443/2023	SATYASAI KOLA M/S. CHOLAMANDALAM MS G.I.CO. LTD.	ADAM ALI KHAN	Mac/0000092/2019 //
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	MACA/0000444/2023	MAMATA RAJBHAR THD DIVL. MANAGER, T.P. CELL, M/S. NEW INDIA ASSURANCE CO. LTD. VS NANDINI SAHOO	SRINIMICK DANTD. VS	// // ()
240	MATA/0000152/2023	JAYANTA ADHIKARI VS RINA BISWAS	MANOJ KUMAR PANDA VS	// // JUDGE, FAMILY COURT, NABARANGPUR(Nabarangapur) CP/0000018/2021
241	RSA/0000183/2023	SHRIMATI MAHANTA VS SAKUNTALA MAHANTA	DIGAMBAR SETHI VS	// // DISTRICT & SESSIONS JUDGE,KEONJHAR(Kendujhar) RFA/0000023/2019
242	SAO/0000008/2023	KATIMANI SAW VS DINABANDHU SAW	DWARIKA PRASAD MOHANTY VS	// // III ADDL.SESSION JUDGE, BALASORE(Baleshwar) RFA/0000096/2013
243	TRP(C)/0000169/2023	NIBEDITA MUKHERJEE@BANERJEE VS SUBHASIS BANERJEE	ANITA SAHOO VS	// // ()
244	TRP(C)/0000170/2023	RADHA SINGH VS MANAS KUMAR PATTANAYAK	RAKESH RANJAN DASH VS	// // ()
245	TRP(C)/0000171/2023	MADHUSMITA BEHERA VS BIBHUTI BHUSAN BEHERA	DEEPANKAR PANIGRAHY VS	// // CIVIL JUDGE (SD),KORAPUT(Koraput) CP/0000458/2022
246	TRPCRL/0000043/2023	RAMA KANTA SHARMA VS SUSHREE SANGITA BARIKA	LAXMAN PRADHAN VS	//0 // S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) ICC/0000020/2021
247	TRPCRL/0000044/2023	JAGADISH CHAND NIMCHAND CHHAJED VS STATE OF ODISHA	BASUDEV PUJARI VS	BARGARH /196 /2017 () //
248	WA/0000948/2023	SURENDRA SAHOO VS M.D., ELECTRICAL, TPCODL	BINAYAK PRASAD MOHANTY VS	// // ()
249	WA/0000949/2023	STATE OF ODISHA VS ABHAYA KUMAR MOHANTY	TAPAS KUMAR PRAHARAJ,S.C VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WA/0000950/2023	STATE OF ODISHA VS ABDUL HADI KHAN	TAPUS KUMAR PRAHARAJ, A.S.C. VS	// 0 //
251	WP(C)/0014725/2023	BIDHU BHUSHAN AGASTY VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
252	WP(C)/0014726/2023	SNEHALATA SUTAR VS STATE OF ODISHA	OM SWARUP VS	// 0 //
253	WP(C)/0014727/2023	BASUDEV KHADIA VS UNION OF INDIA	KIRTAN DANG VS	// 0 //
254	WP(C)/0014728/2023	KASHINATH SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
255	WP(C)/0014729/2023	RANJU BARIK VS STATE OF ORISSA	SUSANTA KUMAR BARAL VS	// 0 //
256	WP(C)/0014730/2023	PADMANAV BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
257	WP(C)/0014731/2023	SUPRAVA BAL VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
258	WP(C)/0014732/2023	JUDHISTIR JAKASIKA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
259	WP(C)/0014733/2023	JAGANNATH BEHERA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
260	WP(C)/0014734/2023	NIKUNJA BIHARI MOHANTY VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
261	WP(C)/0014735/2023	JAYADEB MAJHI	KIRTAN DANG	//

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FILING REPORT AS ON :08/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0014736/2023	RUKMANI DANDASENA	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0014737/2023	ABHIMANYU SAMAL	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0014738/2023	LAXMI CHALAN	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0014739/2023	SUSIL BHOI	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0014740/2023	BAIKUNTHA BIHARI SAHOO	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0014741/2023	SAYED TAHMID YUNUS	SIDHARTH MISHRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0014742/2023	PRATAP CHANDRA ROUTRA	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
269	WP(C)/0014743/2023	PRAMOD KUMAR PRADHAN	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
270	WP(C)/0014744/2023	KISHOR KUMAR NAYAK	MANASH RANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0014745/2023	LADI MRUTHYANJAYA RAO	JAGAMOHAN PATTANAIAK	//
		VS	VS	0
		PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX,ODISHA		//
272	WP(C)/0014746/2023	LAXMAN SWAIN	DR.PURUSOTTAM CHULI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0014747/2023	STATE OF ODISHA SRIDHAR NAYAK VS	GOPINATH MISHRA VS	// // ()
274	WP(C)/0014748/2023	STATE OF ODISHA CHANDAN SINGH BARIK VS	SWAPNIL ROY VS	// // ()
275	WP(C)/0014749/2023	STATE OF ODISHA LOKANATH SETHI VS	DR. SIMANCHALLA RANJIT VS	// // ()
276	WP(C)/0014750/2023	STATE OF ODISHA RAJESH KUMAR PANI VS	RAMA KRISHNA BISOI VS	// // ()
277	WP(C)/0014751/2023	CHIEF G.M., NTPC LTD., P.S.T.P.S., ANGUL JAGANNATH PASAYATA VS	MAHES DAS VS	// // ()
278	WP(C)/0014752/2023	STATE OF ODISHA M/S VIRAJAA STEEL AND POWER (P) LTD., CUTTACK VS	UMESH CHANDRA BEHURA VS	// // ()
279	WP(C)/0014753/2023	COMMN. CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, BBSR PANCHU SANDHA VS	SIDHESWAR MALLIK VS	// // ()
280	WP(C)/0014754/2023	STATE OF ODISHA BASANTI WANJAMI VS	RAMESH KUMAR SAHU VS	// // ()
281	WP(C)/0014755/2023	STATE OF ODISHA JEEBANANANDA CHHURIA VS	KIRAN ROUT VS	// // ()
282	WP(C)/0014756/2023	STATE OF ODISHA THE EXECUTIVE ENGINEER ELECTRICAL, ANANDAPUR, ANANTAPUR VS	PRASANTA KUMAR MISHRA VS	// // ()
283	WP(C)/0014757/2023	THE GRIEVANCE REDRESSAL FORUM,TPNODL, JAJPUR TRILOCHAN DASH VS	PRASANTA KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0014758/2023	MANORANJAN SETHI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
285	WP(C)/0014759/2023	HARISH CHANDRA GIRI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
286	WP(C)/0014760/2023	AMIT KUMAR BEHERA VS BBSR DEVELOPMENT AUTHORITY, BBSR.	LINGARAJ SARANGI VS	// 0 //
287	WP(C)/0014761/2023	HAREKRISHNA MISHRA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
288	WP(C)/0014762/2023	JAYAPRAKASH MOHANTY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
289	WP(C)/0014763/2023	AKHANDALAMANI DAS VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
290	WP(C)/0014764/2023	KALAKAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
291	WP(C)/0014765/2023	DEBABRATA RATH VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
292	WP(C)/0014766/2023	NIMAIN CHARAN NAYAK VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
293	WP(C)/0014767/2023	ANIL KUMAR PATRA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
294	WP(C)/0014768/2023	SASMITA MANGARAJ VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
295	WP(C)/0014769/2023	RAKESH KUMAR PRADHAN	SRINIVAS MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0014770/2023	JAGANNATHA SETHI	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0014771/2023	LAXMIDHAR PATRA	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0014772/2023	JAYRAM ROUT	SAMARENDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0014773/2023	ARATI INFRATECH PVT. LTD.,KALAHANDI	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0014774/2023	ARATI INFRATECH PVT. LTD.,KALAHANDI	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0014775/2023	MOHAN SABAR	BRAJA KISHOR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0014776/2023	ARATI INFRATECH PVT. LTD.,KALAHANDI	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0014777/2023	SULOCHANA MUNDA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0014778/2023	MAA BUDHIJAGULAI SHG, BALASORE	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0014779/2023	PRATAP KUMAR PANIGRAHI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0014780/2023	ANNAPURNA MOHANTY	SAMBHRAM DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0014781/2023	STATE OF ODISHA M/S. BIJAY KUMAR BEHERA VS	PRAKASH KUMAR JENA VS	// // ()
308	WP(C)/0014782/2023	SUPERINTENDENT GST AND CENTRAL TAX, BANITA JENA VS	DHENKANAL RANGE, DHENKANAL JATINDRA KUMAR MOHAPATRA VS	// // ()
309	WP(C)/0014783/2023	UNION OF INDIA GHANASYAM PRADHAN VS	ASHOK KUMAR DAS VS	// // ()
310	WP(C)/0014784/2023	STATE OF ODISHA SUBHRA RANJAN DAS VS	KISHORE KUMAR MISHRA VS	// // ()
311	WP(C)/0014785/2023	CHIEF EXECUTIVE OFFICER (C.E.O), NEW DELHI ABHIMANYU GOUDA VS	ASHOK KUMAR DAS VS	// // ()
312	WP(C)/0014786/2023	STATE OF ODISHA PARBATI PRIYA BISHOI VS	BIRAJA PRASANNA DAS VS	// // ()
313	WP(C)/0014787/2023	STATE OF ODISHA ABHIMANYU GOUDA VS	ASHOK KUMAR DAS VS	// // ()
314	WP(C)/0014788/2023	STATE OF ODISHA MINARANI MOHANTY VS	PRASANNA KUMAR NAYAK 1 VS	// // ()
315	WP(C)/0014789/2023	STATE OF ODISHA SAROJ KUMAR DANDAPAT (B) VS	PRAVASH CHANDRA MAHAPATRA VS	// // ()
316	WP(C)/0014790/2023	STATE OF ODISHA PUNYA PRABHA MISHRA VS	KRISHNA CHANDRA SAHU VS	// // ()
317	WP(C)/0014791/2023	STATE OF ODISHA DAMBARUDHAR BISOYI VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0014792/2023	LAXMIKANTA MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
319	WP(C)/0014793/2023	SASHI DEI VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
320	WP(C)/0014794/2023	SAROJ KUMAR DANDAPAT (A) VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
321	WP(C)/0014795/2023	BIMALA KUMARI MOHANTY VS REGISTRAR OF CO-OP SOCIETIES, ODISHA	BHABANI SANKAR DAS VS	// 0 //
322	WP(C)/0014796/2023	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
323	WP(C)/0014797/2023	DR. RABATI KANTA DAS VS CUTTACK DEVELOPMENT AUTHORITY, CUTTACK	BIBHU PRASAD DAS VS	// 0 //
324	WP(C)/0014798/2023	PRAMOD KUMAR BAL VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
325	WP(C)/0014799/2023	SRIPATI ORAM VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
326	WP(C)/0014800/2023	ASIRBAD PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
327	WP(C)/0014801/2023	AJIT KUMAR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
328	WP(C)/0014802/2023	REBATI MALLICK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
329	WP(C)/0014803/2023	RAJENDRA KUMAR KHILAR	DAYANIDHI MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0014804/2023	GANJAM DISTRICT RICE MILL OWNERS ASSOCIATION	OXNAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0014805/2023	RINA SAHU	BIJAY KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0014806/2023	SRIDHAR KUMAR SAHOO	SARAT KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0014807/2023	HEMANTA HARIJAN	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0014808/2023	SUMITRA MAJHI	DR. SIMANCHALLA RANJIT	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0014809/2023	SK.ISRAR AHMAD	ISRAIL KHAN	//
		VS	VS	0
		THE ADDL. COMMNR. REVISIONAL COURT NO III, BBSR		//
336	WP(C)/0014810/2023	KASHINATH PARIDA	AMITAV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0014811/2023	NIRANJAN SAHOO	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0014812/2023	SUNDARMANI PRADHAN	SUDHAMAYEE DAS	//
		VS	VS	0
		COLLECTOR, SUNDARGARH		//
339	WP(C)/0014813/2023	KAILASH KUMAR CHOUDHURY	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0014814/2023	ASHOK KUMAR MISHRA	SIBA PRASAD PATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0014815/2023	STATE OF ODISHA BISHNU CHARAN PADHY VS	SIBA PRASAD PATI VS	// // ()
342	WP(C)/0014816/2023	STATE OF ODISHA RABINDRA KUMAR AGARWALL VS	BIGYAN KUMAR SHARMA VS	// // ()
343	WP(C)/0014817/2023	STATE OF ODISHA SUSIL KUMAR PANDA VS	SIBA PRASAD PATI VS	// // ()
344	WP(C)/0014818/2023	STATE OF ODISHA SWAGAT NANDA VS	BISWABIHARI MOHANTY VS	// // ()
345	WP(C)/0014819/2023	STATE OF ODISHA JAIFUL HABIB VS	HARIPAD MOHANTY VS	// // ()
346	WP(C)/0014820/2023	STATE OF ODISHA MANISHA HERNA VS	BISWABIHARI MOHANTY VS	// // ()
347	WP(C)/0014821/2023	STATE OF ODISHA JUGAL KISHORE BHOI VS	BHASKAR SAMANTARAY VS	// // ()
348	WP(C)/0014822/2023	STATE OF ODISHA GYANABHUSAN CHOUDHURY VS	BISWABIHARI MOHANTY VS	// // ()
349	WP(C)/0014823/2023	STATE OF ODISHA SUNIL KUMAR SWAIN VS	BISWABIHARI MOHANTY VS	// // ()
350	WP(C)/0014824/2023	STATE OF ODISHA GAYATRI PANDA VS	BISWABIHARI MOHANTY VS	// // ()
351	WP(C)/0014825/2023	STATE OF ODISHA DEEPAK KUMAR SINGH VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0014826/2023	BISWANATH PRATAP SINGH VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
353	WP(C)/0014827/2023	KALPANA PUJARI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
354	WP(C)/0014828/2023	SITESH MOHANTY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
355	WP(C)/0014829/2023	SATYABRATA BARIK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
356	WP(C)/0014830/2023	AKSHAYA CHANDRA PRADHAN VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
357	WP(C)/0014831/2023	PADMALOCHAN BAGARTY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
358	WP(C)/0014832/2023	MANASA RANJAN MAHUNTA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
359	WP(C)/0014833/2023	KASANANTA PRIMARY AGRICULTURE COOPERATIVE SOCIETY VS STATE OF ODISHA	PRASAD KUNJ CHHATOI VS	// 0 //
360	WP(C)/0014834/2023	BISWARANJAN SAHOO VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
361	WP(C)/0014835/2023	DHANESWAR BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
362	WP(C)/0014836/2023	SUDHASHMITA BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
363	WP(C)/0014837/2023	ABHISEK MOHANTY	BISWABIHARI MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0014838/2023	ALIV KUMAR SAHOO	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0014839/2023	PRAKASH DAS	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0014840/2023	PRASANJIT ALIV KUMAR BARIK	DEEPAK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0014841/2023	ADITYA MOHAN DAS	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0014842/2023	DEBADATTA NAYAK	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0014843/2023	MADHUSMITA PRADHAN	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0014844/2023	TAPAS KUMAR KHILLAR	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0014845/2023	PRADEEP KUMAR MALLICK	DINABANDHU NAYAK	//
		VS	VS	0
		THE ADDL. COMMISSIONER, LAND RECORDS AND SETTEMENT		//
372	WP(C)/0014846/2023	SHANKAR BEHERA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0014847/2023	SURYAKANTA PADHAN	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0014848/2023	RAJANIKANTA DALABEHERA	RANJIT MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0014849/2023	STATE OF ODISHA DILLIP KUMAR ROUT VS	BISWABIHARI MOHANTY VS	// // ()
376	WP(C)/0014850/2023	STATE OF ODISHA SANATANA KATA VS	BISWABIHARI MOHANTY VS	// // ()
377	WP(C)/0014851/2023	STATE OF ODISHA KISHOR KUMAR SARAF VS	ASHIS KUMAR MISHRA VS	// // ()
378	WP(C)/0014852/2023	THE COLLECTOR CUM DM, SUAMBALPUR PRADEEP KUMAR GIRI VS	BISWABIHARI MOHANTY VS	// // ()
379	WP(C)/0014853/2023	STATE OF ODISHA ANTARYAMI DAS VS	SATYABRATA MOHANTY VS	// // ()
380	WP(C)/0014854/2023	STATE OF ODISHA SUDHANSU SEKHAR MISHRA VS	SATYABRATA MOHANTY VS	// // ()
381	WP(C)/0014855/2023	STATE OF ODISHA BIMAL KUMAR PATEL VS	DINESH KUMAR PANDA VS	// // ()
382	WP(C)/0014856/2023	REVENUE DIVISIONAL COMMNR., NORTHERN DIVISION, ODISHA M/S.PRAGATI CONSTRUCTION, BARGARH VS	SUDEEP KUMAR SARANGI VS	// // ()
383	WP(C)/0014857/2023	STATE OF ODISHA JYOSTNAMAYEE SAHOO VS	PRASANNA KUMAR SAHOO VS	// // ()
384	WP(C)/0014858/2023	STATE OF ODISHA PRAKASH CHANDRA PATRA VS	NIHAL RATH VS	// // ()
385	WP(C)/0014859/2023	STATE OF ODISHA BIJAYA KUMAR NAG VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0014860/2023	PRABHAKARA PATNAIK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
387	WP(C)/0014861/2023	MANASI JENA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
388	WP(C)/0014862/2023	TUSHAR RANJAN NANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
389	WP(C)/0014863/2023	LINGARAJ SENAPATI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
390	WP(C)/0014864/2023	AKSHAYA KUMAR ACHARYA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
391	WP(C)/0014865/2023	TUSHAR RANJAN NANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
392	WP(C)/0014866/2023	PRIYANSHU PRIYAM MOHANTY VS SECY., BOARD OF SECONDARY EDUCATION, ODISHA	SHARMISTHA SAMAL VS	// 0 //
393	WP(C)/0014867/2023	SWAPNENDU PATNAIK VS COLLECTOR, BALASORE	BANSHIDHAR BAUG VS	// 0 //
394	WP(C)/0014868/2023	BIDYUT PRAVA MALLICK VS STATE OF ODISHA	MALLICK BEBRAT SMRUTIRANJAN VS	// 0 //
395	WP(C)/0014869/2023	RANJIT KUMAR PATRO VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
396	WP(C)/0014870/2023	SUDARSAN BEHERA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
397	WP(C)/0014871/2023	RANJAN KUMAR ROUT	LALITENDU MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		ODISHA STATE BAR COUNCIL, CUTTACK		//
398	WP(C)/0014872/2023	RANJIT KUMAR PATRO	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0014873/2023	RAMESH KUMAR PATRA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0014874/2023	BASANTA KUMAR DAS	SUSANTA KUMAR JETHY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0014875/2023	RATNAKAR PANDA	MANORANJAN MISHRA	//
		VS	VS	0
		SECRETARY, BALASORE DISTRICT, CO-OPERATIVE CENTRAL BANK LTD, BALASORE		//
402	WP(C)/0014876/2023	SHYAM SUNDAR SATPATHY	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0014877/2023	RAKESH KUMAR NAYAK	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0014878/2023	RATIKANTA MOHANTY	RUDRA NARAYAN PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0014879/2023	A. SRINIBAS RAO	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0014880/2023	GOURANGA BAGARTY	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0014881/2023	PRAFULLA KUMAR SAHOO	GOURANG CHARAN MOHAPATRA	//
		VS	VS	0
		CHIEF ADMINISTRATOR SHREE JAGANNATH TEMPLE, PURI		//
408	WP(C)/0014882/2023	UDIT KUMAR PRASAD	PRAFULLA KUMAR RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0014883/2023	STATE OF ODISHA BINOD NAIK VS	UPENDRA KUMAR SAMAL VS	// // 0
410	WP(C)/0014884/2023	STATE OF ODISHA TULASI BEHERA VS	PRASANTA KUMAR PANDA VS	// // 0
411	WP(C)/0014885/2023	STATE OF ODISHA PITAMBAR DAS VS	TUNA SAHU VS	// // 0
412	WP(C)/0014886/2023	AO/CHIEF MANAGER, SBI, CUTTACK SHANTANU KUMAR DAGARA VS	PRASANTA KUMAR PANDA VS	// // 0
413	WP(C)/0014887/2023	STATE OF ODISHA NANDINI PRADHAN VS	UPENDRA KUMAR SAMAL VS	// // 0
414	WP(C)/0014888/2023	STATE OF ODISHA DR. GOURANAGA JAGAT VS	GOKULANANDA PARIDA VS	// // 0
415	WP(C)/0014889/2023	STATE OF ODISHA SARASWATI BEHERA VS	PRASANTA KUMAR PANDA VS	// // 0
416	WP(C)/0014890/2023	STATE OF ODISHA PRAVAKAR ROUT VS	PRASANTA KUMAR PANDA VS	// // 0
417	WP(C)/0014891/2023	STATE OF ODISHA DIPTIREKHA BEHERA VS	SISIR DAS VS	// // 0
418	WP(C)/0014892/2023	STATE OF ODISHA KAPILA MALIK VS	PRONOY MOHANTY VS	// // 0
419	WP(C)/0014893/2023	STATE OF ODISHA ABHIMANYU SUTAR VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0014894/2023	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
421	WP(C)/0014895/2023	NETRANANDA MAHARA VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //
422	WP(C)/0014896/2023	PRAFULA PRADHAN VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //
423	WP(C)/0014897/2023	SASHIBHUSAN SINGHA VS THE CHAIRMAN, CENTRAL BOAR OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
424	WP(C)/0014898/2023	JATINDRA BEHERA VS INSURANCE REGULATORY AND DEVELOPMENTS AUTHORITY OF INDIA	BHABA RANJAN KAR VS	// 0 //
425	WP(C)/0014899/2023	SANTOSH KUMAR MALLIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
426	WP(C)/0014900/2023	ASWINI KUMAR MOHANTY VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
427	WP(C)/0014901/2023	PRAFULLA KUMAR NAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
428	WP(C)/0014902/2023	SUMANTA SAMANTARAY VS UNION OF INDIA	MANMAYA KUMAR DASH VS	// 0 //
429	WP(C)/0014903/2023	SUDAM CHARAN SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
430	WP(C)/0014904/2023	CHANDRA SEKHAR DAS VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
431	WP(C)/0014905/2023	ARJUN MAHALIK	R.R.DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0014906/2023	TAHASILDAR, SORO TULASI RATH	DHANESWAR BEHERA	//
		VS	VS	0
433	WP(C)/0014907/2023	STATE OF ODISHA RAMA SETHI	CHITTA RANAN NANDA	//
		VS	VS	0
434	WP(C)/0014908/2023	COMMNR. CONSOLIDATION AND SETTLEMENT, ODISHA SUMANTA KUMAR BISWAL	DHANESWAR BEHERA	//
		VS	VS	0
435	WP(C)/0014909/2023	STATE OF ODISHA RAJ KISHOR SAHOO	MANOJ KUMAR PANDA	//
		VS	VS	0
436	WP(C)/0014910/2023	STATE OF ODISHA BALARAM DASH	DHANESWAR BEHERA	//
		VS	VS	0
437	WP(C)/0014911/2023	STATE OF ODISHA ANANTA BALIA SWASTHYA SEVA NIKETAN	DAYANANDA MOHAPATRA	//
		VS	VS	0
438	WP(C)/0014912/2023	STATE OF ODISHA MADHABA SAHOO	DHANESWAR BEHERA	//
		VS	VS	0
439	WP(C)/0014913/2023	STATE OF ODISHA M/S.SWARNADEVI AGENCY, CUTTACK	ANUP KUMAR PATNAIK	//
		VS	VS	0
440	WP(C)/0014914/2023	STATE OF ODISHA BIPIN BIHARI PRADHAN	DHANESWAR BEHERA	//
		VS	VS	0
441	WP(C)/0014915/2023	STATE OF ODISHA DILLIP KUMAR JENA	BHABANI PRASAD MOHANTY	//
		VS	VS	0
442	WP(C)/0014916/2023	THE COMMISSIONER OF CT AND GST, ODISHA RAGHUNATH GIRI	DHANESWAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0014917/2023	STATE OF ODISHA PRADIPTA KUMAR ACHARYA VS	DHANESWAR BEHERA VS	// // ()
444	WP(C)/0014918/2023	STATE OF ODISHA M/S.PRAGATI CONSTRUCTIONS, BARGARH VS	SUDEEP KUMAR SARANGI VS	// // ()
445	WP(C)/0014919/2023	STATE OF ODISHA MALATI MOHAPATRA VS	DHANESWAR BEHERA VS	// // ()
446	WP(C)/0014920/2023	STATE OF ODISHA NIMAIN CHARAN MALLIK VS	DHANESWAR BEHERA VS	// // ()
447	WP(C)/0014921/2023	STATE OF ODISHA RAMESH CHANDRA PATRA VS	SAGARIKA SAHOO VS	// // ()
448	WP(C)/0014922/2023	UNION OF INDIA PRAFULLA KUMAR SAHOO VS	DHANESWAR BEHERA VS	// // ()
449	WP(C)/0014923/2023	STATE OF ODISHA KRUSHNA CHANDRA SATAPATHY VS	DHANESWAR BEHERA VS	// // ()
450	WP(C)/0014924/2023	STATE OF ODISHA SUKANTA KUMAR PANDA VS	DHANESWAR BEHERA VS	// // ()
451	WP(C)/0014925/2023	STATE OF ODISHA ALEKHA CHARAN BEHERA VS	BIJAY KUMAR BEHERA VS	// // ()
452	WP(C)/0014926/2023	STATE OF ODISHA DIBAKARA MEHER VS	ASIT KUMAR CHAUDHURY VS	// // ()
453	WP(C)/0014927/2023	STATE OF ODISHA ARCHANA PANIGRAHI VS STATE OF ODISHA	GOPINATH SETHI VS	// // //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0014928/2023	MAYANK KUMARI DEO VS THE DISTRICT SUB REGISTRAR, SUB REGISTRAR OFFICE, PATANGI, KORAPUT	LINGARAJ SARANGI VS	// 0
455	WP(C)/0014929/2023	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD. VS RASMITA KUMARI NAYAK	ANBISAM DASH VS	// 0
456	WP(C)/0014930/2023	SNEHALATA MOHANTY VS STATE OF ODISHA	BRUNDEBAN ROUT VS	// 0
457	WP(C)/0014931/2023	SURENDRA PRASAD BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0
458	WP(C)/0014932/2023	PRABHAT RANJAN BARIK VS STATE OF ODISHA	DR.JAGABANDHU DAS VS	// 0
459	WP(C)/0014933/2023	PADMANAV PRADHAN VS STATE OF ODISHA	DR.JAGABANDHU DAS VS	// 0
460	WP(C)/0014934/2023	GAJENDRA NAYAK VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0
461	WP(C)/0014935/2023	ADAITA CHANDRA ROUT VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0
462	WP(C)/0014936/2023	MADHUCHHANDA SAHOO VS ODISHA STATE HEALTH AND FAMILY WELFARE SOCIETY, BBSR	DR. JITENDRA KUMAR LENKA VS	// 0
463	WP(C)/0014937/2023	PARESH PALO VS UNION OF INDIA	MANMAYA KUMAR DASH VS	// 0
464	WP(C)/0014938/2023	MAMATA KUMARI PADHI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0
465	WP(C)/0014939/2023	M/S. IDI INFRA PVT. LTD.,JAJPUR	SIDHANT KUMAR JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	WP(C)/0014940/2023	THE COMMISSIONER, CT AND GST, ODISHA SIBANANDA SAHU	KEDAR SANKAR SAHU	//
		VS	VS	()
467	WP(C)/0014941/2023	STATE OF ODISHA LAXMIDHAR KAMILA	ARUN KUMAR PATRA	//
		VS	VS	()
468	WP(C)/0014942/2023	COLLECTOR AND DM, BALASORE LAXMIDHAR KAMILA	ARUN KUMAR PATRA	//
		VS	VS	()
469	WP(C)/0014943/2023	COLLECTOR AND DM, BALASORE PRANAB KISHORE MOHANTY	BIDESH RANJAN BEHERA	//
		VS	VS	()
470	WP(C)/0014944/2023	STATE OF ODISHA NARENDRA PRASAD NAYAK	AUROVINDA MOHANTY	//
		VS	VS	()
471	WP(C)/0014945/2023	UNION OF INDIA SAUDAMINI MISHRA	AUROVINDA MOHANTY	//
		VS	VS	()
472	WP(C)/0014946/2023	STATE OF ODISHA BAIBHAB DAS	BIDYALOK MOHAPATRA	//
		VS	VS	()
473	WPCRL/0000062/2023	UNION OF INDIA CHUMUKI MALIK	AMULYA RATNA PANDA	//
		VS	VS	()
474	WPCRL/0000063/2023	STATE OF ODISHA SAYED ABDUL MAJID	SUDEEP KUMAR SARANGI	//
		VS	VS	()
475	ABLAPL/0004632/2023	SAYED MOHAMMAD SAQUIB SINA BAHUBALENDRA @ DALI	KRUSHNA CHANDRA DASH	//
		VS	VS	()
476	ABLAPL/0004633/2023	STATE OF ODISHA KAILASH CH. JENA	ASUTOSH TRIPATHY	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0004634/2023	STATE OF ODISHA CHARAN SWAIN VS	MANORANJAN PADHI VS	// BALIKUDA /186 /2023 ()
478	ABLAPL/0004635/2023	STATE OF ODISHA KANHU CHARAN KAR VS	NIKUNJA KUMAR ROUT VS	// PIRAHAT P.S /79 /2023 ()
479	ABLAPL/0004636/2023	STATE OF ODISHA DABU @ KRUSHNA NAYAK VS	BISWAJIT SAHOO VS	// ITAMATI /103 /2023 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh)
480	ABLAPL/0004637/2023	STATE OF ODISHA NRUSINGHA DAS VS	BISHNU BRATA SINGH VS	GR/0000295/2023 RASGOBINDPUR /126 /2023 CIVIL JUDGE (JD) CUM JMFC, RASAGOVINDAPUR(Mayurbhanj)
481	ABLAPL/0004638/2023	STATE OF ODISHA SIPRA BEHERA VS	SAROJ RANJAN SUBUDHI VS	CT/0000120/2023 JENAPUR /90 /2023 ()
482	ABLAPL/0004639/2023	STATE OF ODISHA ANURANJAN PARICHHA VS	BIBHU PRASAD CHHUALSINGH VS	// RAIKIA /36 /2023 ()
483	ABLAPL/0004640/2023	STATE OF ODISHA DHANURDHARA SANGRAM SINGH VS	SIDHARTHA MISHRA VS	// RAIRANGPUR TOWN /136 /2023 ()
484	ABLAPL/0004641/2023	STATE OF ODISHA KALYANI BEHERA VS	PRAMODA KUMAR MISHRA VS	// / /0 ()
485	ABLAPL/0004642/2023	STATE OF ODISHA RABI MAHALIK VS	PARTHA SARATHI NAYAK VS	// BANARAPAL /164 /2023 ()
486	ABLAPL/0004643/2023	STATE OF ODISHA BASANTA PRADHAN VS	RITURANJAN CHHOTARAY VS	// JAGDALPUR /62 /2023 ()
487	ABLAPL/0004644/2023	STATE OF ODISHA MANJULATA NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// BADACHANA /110 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0004645/2023	AKALA SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	DEOGAON /186 /2021 () //
489	ABLAPL/0004646/2023	RAJEN MISTRY VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	MARINE PS AT PARADIP /29 /2022 () //
490	ABLAPL/0004647/2023	SHYAMAGHANA PENTHOI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /146 /2023 () //
491	ABLAPL/0004648/2023	BINOD KUMAR SINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	KODINGA /111 /2023 () //
492	ABLAPL/0004649/2023	DHARAM SINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	KODINGA /111 /2023 () //
493	ABLAPL/0004650/2023	JUGDHAR HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	KODINGA /111 /2023 () //
494	ABLAPL/0004651/2023	DR. RAJ KUMAR BARPANDA VS STATE OF ODISHA	SOURAV TIBREWAL VS	DHANUPALI /125 /2023 () //
495	ABLAPL/0004652/2023	SK. NASAR @ KALA @ SK. NASIR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /101 /2023 () //
496	ABLAPL/0004653/2023	CHAGALA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /116 /2023 () //
497	ABLAPL/0004654/2023	BISHNU BEHERA @ PUCHU VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	DHENKANAL SADAR /225 /2020 () //
498	ABLAPL/0004655/2023	ANJAY KUMAR SINGH VS UNION OF INDIA	BIDYALOK MOHAPATRA VS	/ /0 () //
499	ABLAPL/0004656/2023	ARUN KUMAR PRADHAN	SOUBHAGYA KUMAR DASH	BONTH /54 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0004657/2023	STATE OF ODISHA SARADA CHARAN NAYAK	ASHOK KUMAR PATTANAİK (A)	// TIRTOL /209 /2023
		VS	VS	()
501	ABLAPL/0004658/2023	STATE OF ODISHA SOMANATH NAYAK	PRAFULLA KUMAR BISWAL	// RAJKANIKA /280 /2020
		VS	VS	()
502	ABLAPL/0004659/2023	STATE OF ODISHA KAILASH CHANDRA AGRAWAL	JUGALA KISHORE PANDA	// BAUNISUNI /144 /2022
		VS	VS	()
503	ABLAPL/0004660/2023	STATE OF ODISHA GANDHI @ RABI PARIDA	SHIBA SANKAR BISWAL	// NUAGAON /122 /2022
		VS	VS	()
504	ABLAPL/0004661/2023	STATE OF ODISHA NEPAL MAJHI	RAJENDRA MUND	// BHAWANIPATNA SADAR /141 /2022
		VS	VS	()
505	ABLAPL/0004662/2023	STATE OF ODISHA CHANCHALA BHUTIA	PANCHANAN PANIGRAHI	// KAMAKHYANAGAR /176 /2023
		VS	VS	()
506	ABLAPL/0004663/2023	STATE OF ODISHA NABIN HUIKA@HUIKA NABINA	PANCHANAN PANIGRAHI	// CHANDILI /87 /2021
		VS	VS	()
507	ABLAPL/0004664/2023	STATE OF ODISHA JADA MALIK @ JAGANNATH MALIK	DAYANANDA MOHAPATRA	// MARINE KASIA /41 /2023
		VS	VS	()
508	ABLAPL/0004665/2023	STATE OF ODISHA ARUN KUMAR RATH	BISHNU PRASAD RATH	// //0
		VS	VS	()
509	ABLAPL/0004666/2023	STATE OF ODISHA ABANI KUMAR DAS	SURYA NARAYAN MISHRA	// MARINE PENTHAKATA /44 /2021
		VS	VS	()
510	ABLAPL/0004667/2023	STATE OF ODISHA PURAN MAJHI	RABINDRA NATH PRUSTY	// KODINGA /111 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0004668/2023	STATE OF ODISHA BISHNU PRASAD SAHOO @ PAPU SAHOO VS	KHIROD KUMAR SWAIN VS	// BALIKUDA /196 /2023 ()
512	ABLAPL/0004669/2023	STATE OF ODISHA PRASANTA KUMAR NAIK VS	JITENDRA SAMANTARAY VS	// CHANDAPUR /79 /2023 ()
513	ABLAPL/0004670/2023	STATE OF ODISHA MANU BEHERA @ RAMAKANTA BEHERA VS	GYANA RANJAN DHAL VS	// SAHID NAGAR P.S. /417 /2018 ()
514	ABLAPL/0004671/2023	STATE OF ODISHA PRANGYA PRABHA NAYAK VS	AMIT BISWAL VS	// MOHANA /55 /2023 ()
515	ABLAPL/0004672/2023	STATE OF ODISHA MANOJ JETHY@LITU VS	NIKUNTA KUMAR ROUT VS	// LALBAG /96 /2023 ()
516	ABLAPL/0004673/2023	STATE OF ODISHA KHUSBU BANU @ SAYABA BANU VS	DIBYA PRAKASH MISHRA VS	// AINTHAPALI /190 /2023 ()
517	ABLAPL/0004674/2023	STATE OF ODISHA ANIL MULI VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /42 /2021 ()
518	ABLAPL/0004675/2023	STATE OF ODISHA CHANDU SHA @ CHANDU KHAN VS	SUVALAXMI DEVI VS	// PIPLI /550 /2022 ()
519	ABLAPL/0004676/2023	STATE OF ODISHA LINGARAJ NAYAK VS	AMIT BISWAL VS	// MOHANA /55 /2023 ()
520	ABLAPL/0004677/2023	STATE OF ODISHA PRABHAT KUMAR SWAIN VS	DIBYA PRAKASH MISHRA VS	// HIRAKUD /68 /2023 ()
521	ABLAPL/0004678/2023	STATE OF ODISHA MUKUNDA NAYAK VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /267 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0004679/2023	NALU PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	KHURDA MODEL /241 /2023 () //
523	ABLAPL/0004680/2023	KALPANA BARIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	TOMANDO /108 /2023 () //
524	ABLAPL/0004681/2023	SUKANTA PEREI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BHADRAK RURAL /212 /2023 () //
525	ABLAPL/0004682/2023	DIBYARANJAN JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	SABARANG /53 /2023 () //
526	ABLAPL/0004683/2023	SK HAMID ALI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	DHAMNAGAR /181 /2023 () //
527	ABLAPL/0004684/2023	DINESH MOHARANA VS STATE OF ODISHA	ABINASH ROURTRAY VS	SAMBALPUR TOWN /143 /2023 () //
528	ABLAPL/0004685/2023	SUSANTA MALLIK VS STATE OF ODISHA	ASISH KUMAR RAY VS	BARI /136 /2023 () //
529	ABLAPL/0004686/2023	DR.RAJ KUMAR BARPANDA VS STATE OF ODISHA	SOURAV TIBREWAL VS	DHANUPALI /126 /2023 () //
530	ABLAPL/0004687/2023	LIPALI ROUL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	TIRTOL /210 /2023 () //
531	ABLAPL/0004688/2023	PUSHPALATA SWAIN @ PUSPALATA SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	CHANDAKA P.S. /288 /2022 () //
532	ABLAPL/0004689/2023	CHANDU@SHA@CHANDU KHAN VS STATE OF ODISHA	SUVALAXMI DEVI VS	PIPLI /559 /2022 () //
533	ABLAPL/0004690/2023	PRADEEP KUMAR BEHERA	DEBASNAN DAS	RUPSA /51 /2023

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FILING REPORT AS ON :08/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
534	ABLAPL/0004691/2023	VS STATE OF ODISHA SANTOSH KUMA KHADANGA @ KHADENGA	VS SANJIB KUMAR BHANJADEO	() // TANGI (KHURDA) /349 /2023
535	ABLAPL/0004692/2023	VS STATE OF ODISHA SUNAKAR DAS	VS SANJIB KUMAR BHANJADEO	() // KHURDA MODEL /266 /2023
536	ABLAPL/0004693/2023	VS STATE OF ODISHA YUDHISTHIRA JENA	VS SIDDHARTH GOUTAM DAS	() // BALIANTA P.S. /171 /2023
537	ABLAPL/0004694/2023	VS STATE OF ODISHA BALARAM DAS	VS PRAVASH CHANDRA JENA	() // JALESWAR /202 /2023
538	ABLAPL/0004695/2023	VS STATE OF ODISHA SUHAIL AKHTAR	VS BIDYALOK MOHAPATRA	() // / /0

ORISSA HIGH COURT

MISC CASES FILED on :08/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	26/2023 CRP/24/2022	MALAYA KUMAR DAS-MP	BANSHIDHAR BAUG
2	27/2023 CRP/14/2022	MALAYA KUMAR DAS-MP	BANSHIDHAR BAUG
3	28/2023 SAO/8/2023	KATIMANI SAW-MP	DWARIKA PRASAD MOHANTY
4	37/2023 TRPCRL/43/2023	RAMA KANTA SHARMA-MP	LAXMAN PRADHAN
5	38/2023 TRPCRL/44/2023	JAGADISH CHAND NIMCHAND CHHAJED-MP	BASUDEV PUJARI
6	42/2023 WPC(OA)/1835/2017	DR. RAM SHANKAR RAIGURU-MP	ASHIS KUMAR MISHRA
7	46/2023 STREV/16/2023	M/S MAA ANNAPURNA STORE-MP	KSHIROD KUMAR SAHOO
8	80/2023 LAA/54/2006	LAND ACQUI.OFFICER-MP	AG,A.S.C
9	81/2023 LAA/54/2006	LAND ACQUI.OFFICER-MP	AG,A.S.C
10	82/2023 LAA/54/2006	LAND ACQUI.OFFICER-MP	AG,A.S.C
11	147/2023 CMAPL/357/2023	M.LOKANADHAM@M.LOKANATH-MP	PRASANTA KUMAR SATAPATHY
12	148/2023 CMAPL/104/2023	MITRA SANKAR NANDA-MP	ADV.
13	158/2023 CRLMP/908/2023	LOPAMUDRA DAS-MP	PRABIR KUMAR RAY
14	158/2023 RVWPET/118/2023	SHYAMA SUNDAR KHUNTIA-MP	SAROJANANDA MISHRA
15	159/2023 CRLMP/1451/2022	SUDHANSU SEKHAR JENA-MP	JAYASINGH BEHERA
16	160/2023 CRLMP/922/2023	SUSAMA PRUSTY-MP	PRADIPTA KISHORE BHUYAN
17	166/2023 MATA/152/2023	JAYANTA ADHIKARI-MP	MANOJ KUMAR PANDA
18	188/2023 TRP(C)/169/2023	NIBEDITA MUKHERJEE@BANERJEE-MP	ANITA SAHOO
19	189/2023 TRP(C)/170/2023	RADHA SINGH-MP	RAKESH RANJAN DASH
20	190/2023 TRP(C)/171/2023	MADHUSMITA BEHERA-MP	DEEPANKAR PANIGRAHY
21	204/2023 CONTC/1932/2023	GENERAL SECRETARY, IDCO SHRAMIKA SANGHA-MP	
22	205/2023 CONTC/7864/2022	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY	CHHENDIPADA-MP
23	206/2023 CONTC/7864/2022	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY	CHHENDIPADA-MP
24	207/2023 CONTC/1571/2022	SURENDRA OJHA-MP	MANOJ KU. MOHANTY
25	337/2023 CRLREV/242/2023	MANONJAYA RATH-MP	SOHAN MISHRA
26	338/2023	BIBHUDUTTA BEHERA-MP	MAHES DAS

27	CRLREV/243/2023 339/2023	BIBHUDUTTA BEHERA-MP	MAHES DAS
28	CRLREV/243/2023 340/2023	PRAKASH CHANDRA PRADHAN-MP	AMITAV TRIPATHY
29	CRLREV/244/2023 341/2023	PRAKASH CHANDRA PRADHAN-MP	AMITAV TRIPATHY
30	CRLREV/244/2023 342/2023	NIKET KUMAR-MP	BHASKAR CHANDRA PANDA
31	CRLREV/246/2023 368/2023	GOURIPRIYA PARIDA-MP	SATYABAN SAHOO
32	FAO/212/2023 369/2023	THE MANAGER LEGAL, M/S. UNITED INDIA INSURANCE CO. LTD.-MP	
33	FAO/491/2022 370/2023	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	
34	FAO/160/2023 371/2023	D.M., M/S. UNITED INDIA INSURANCE CO. LTD.-MP	MAHITOSH SINHA
35	FAO/189/2023 372/2023	KUNTALA NAYAK-MP	DEBASISH PATNAIK
36	FAO/213/2023 373/2023	PADE BARLA-MP	DEBASISH PATNAIK
37	FAO/214/2023 374/2023	THE LEGAL MANAGER, CLAIMS, M/S. CHOLA MANDALAM MS GENERAL INSURANCE CO. LTD.-MP	
38	FAO/215/2023 486/2023	TRINATH PURI-MP	M/S.SAROJ KU.DASH, M/S. MAHESWAR MOHANTY,S.
39	RSA/414/2016 487/2023	BASANTA SAHOO-MP	MR.MAHESWAR MOHANTY
40	RSA/136/2014 488/2023	KHAJE KHURSAD-MP	M/S.PRAHALLAD KAR
41	RSA/132/2014 489/2023	DAMAYANTI ROUT-MP	M/S.UPENDRA K.SAMAL
42	RSA/19/2011 490/2023	DAMAYANTI ROUT-MP	M/S.UPENDRA K.SAMAL
43	RSA/19/2011 491/2023	DAMAYANTI ROUT-MP	M/S.UPENDRA K.SAMAL
44	RSA/19/2011 492/2023	HARMOHAN KHUNTIA-MP	M/S. R.K.MOHANTY
45	RSA/264/2002 493/2023	ANITA MOHANTY-MP	DEBARAJ MOHANTY
46	RSA/163/2020 495/2023	SASHI BHUSAN NANDA-MP	DAYANANDA MOHAPATRA
47	CMP/524/2023 496/2023	SATYANARAYAN BARIK-MP	DEBENDRA KUMAR SAHOO
48	CMP/436/2023 497/2023	MANORANJAN DAS-MP	BHASKAR CHANDRA PANDA
49	CMP/525/2023 679/2023	DILLIP KUMAR NAIK-MP	NARENDRA KUMAR LENKA
50	BLAPL/10898/2022 680/2023	RAM BABU KUMAR-MP	S.S. RAY 2
51	BLAPL/4875/2022 681/2023	AVINASH UTTAM CHAVHAN-MP	S.S.RAY 2
52	BLAPL/5149/2023 683/2023	MD. SARDAR-MP	SURENDRA KUMAR MISHRA
53	BLAPL/5164/2023 684/2023	SRIMATI PALA-MP	AMITAV TRIPATHY
54	BLAPL/934/2023 685/2023	JABI BULA @ JABI KHAN-MP	SURESH KUMAR JENA
55	BLAPL/3145/2023 686/2023	JAGA @ JAGARNATH DAS-MP	ANANTA KUMAR ROUT
56	BLAPL/1878/2023 687/2023	POTEL NAYAK-MP	
57	BLAPL/11712/2022 688/2023	JUDHISTER SETH-MP	SARATHI JYOTI MOHANTY
	BLAPL/1136/2023		

58	689/2023 BLAPL/4796/2023	ANSAR KHAN-MP	
59	690/2023 BLAPL/5222/2023	MANOJ KUMAR-MP	SANJIB KUMAR BHANJADEO
60	773/2023 MACA/437/2023	SANDHYARANI BARIK-MP	BISHNU BRATA SINGH
61	774/2023 MACA/438/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.	SANTOSH KUMAR MOHANTY
62	775/2023 MACA/438/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.	SANTOSH KUMAR MOHANTY
63	776/2023 MACA/236/2022	THE DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD.	TRIPALPATARU PANIGRAHI
64	777/2023 MACA/236/2022	THE DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD.	PRASH KUMAR MOHANTY
65	778/2023 MACA/587/2022	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.	RIMJHIMBALA PATI
66	779/2023 MACA/441/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.	SANTOSH KUMAR MOHANTY
67	780/2023 MACA/353/2023	M/S. ICICI LOMBARD G.I.CO. LTD.-MP	ANUPAM DASH
68	781/2023 MACA/443/2023	M/S. CHOLAMANDALAM MS G.I.CO. LTD.-MP	ADAM ALI KHAN
69	782/2023 MACA/444/2023	THD DIVL. MANAGER, T.P. CELL, M/S. NEW INDIA ASSURANCE CO. LTD.	ANIL KUMAR
70	902/2023 ABLAPL/2675/2023	LAXMIPRIYA SARANGI-MP	
71	903/2023 ABLAPL/2675/2023	LAXMIPRIYA SARANGI-MP	
72	904/2023 ABLAPL/15274/2021	BASANTA NAHAK@ NAIK-MP	BISWAJIT SAHOO
73	905/2023 ABLAPL/2935/2023	GITARANI PANDA-MP	
74	906/2023 ABLAPL/2779/2023	DURJAYA BALIARSINGH-MP	
75	907/2023 ABLAPL/9080/2022	PRASANTA MAJHI-MP	
76	908/2023 ABLAPL/15611/2022	JEETENDRA KUMAR MISHRA-MP	
77	909/2023 ABLAPL/2172/2023	ABHIRAM NAYAK-MP	JIBARDHAN MENDALI
78	910/2023 ABLAPL/1624/2020	JAYANTA KHATUA-MP	
79	911/2023 ABLAPL/462/2023	SANTOSH KUMAR SAMAL-MP	
80	912/2023 ABLAPL/1281/2022	RAMA CHANDRA MAHANTA-MP	
81	913/2023 ABLAPL/11653/2022	MANISH KUMAR GUPTA-MP	
82	914/2023 ABLAPL/16636/2021	RAHAS JENA-MP	
83	915/2023 ABLAPL/3958/2023	BIKRAM PRASAD JENA-MP	
84	916/2023 ABLAPL/13376/2022	ABHIMANYU PANDA-MP	
85	1130/2023 CRLA/516/2023	SUSAMA SINGH-MP	BIJAYA KUMAR RAGADA
86	1131/2023 CRLA/516/2023	SUSAMA SINGH-MP	BIJAYA KUMAR RAGADA
87	1132/2023 CRLA/278/2017	BABA@SURUBABU@UJJAL KUMAR NATH-MP	PRASANTA KUMAR SAHOO M/S.B.DASH S.SETHI S.SA
88	1133/2023 CRLA/518/2023	AJAY NAIK @ AJAYA KUMAR NAIK-MP	KARUNAKAR NAYAK
89	1134/2023	AJAY NAIK @ AJAYA KUMAR NAIK-MP	KARUNAKAR NAYAK

90	CRLA/518/2023 1135/2023 CRLA/245/2017	MUNA@BIJAN KUMAR DAS-MP	M/S.RAMANI KANTA PATTANAIAK
91	1136/2023 CRLA/519/2023	PURUSATI ATAKA@PURUSHATAM ATAKA-MP	BIDYALOK MOHAPATRA
92	1137/2023 CRLA/519/2023	PURUSATI ATAKA@PURUSHATAM ATAKA-MP	BIDYALOK MOHAPATRA
93	1138/2023 CRLA/646/2022	BHAGMAT TUDU-MP	SK. ZAFARULLA
94	1139/2023 CRLA/90/2023	ANI HATI-MP	MANOJ KUMAR PANDA
95	1140/2023 CRLA/582/2022	PABITRA PANDA-MP	BISHNU PRASAD PRADHAN
96	1141/2023 CRLA/520/2023	SARAT KUMAR PANDA-MP	BIBHUTI BHUSAN SWAIN
97	1142/2023 CRLA/520/2023	SARAT KUMAR PANDA-MP	BIBHUTI BHUSAN SWAIN
98	1143/2023 CRLA/566/2022	BARALA NAYAK-MP	SAMARENDRA MOHANTY
99	1144/2023 CRLA/521/2023	LIVANS LUGUN @ CHARKU-MP	BISWAJIT NAYAK
100	1145/2023 CRLA/521/2023	LIVANS LUGUN @ CHARKU-MP	BISWAJIT NAYAK
101	1146/2023 CRLA/522/2023	BAPINA @ DEBENDRA NAYAK-MP	SAMARENDRA MOHANTY
102	1147/2023 CRLA/522/2023	BAPINA @ DEBENDRA NAYAK-MP	SAMARENDRA MOHANTY
103	1148/2023 CRLA/522/2023	BAPINA @ DEBENDRA NAYAK-MP	SAMARENDRA MOHANTY
104	1596/2023 CRLMC/2252/2023	ARUNA KUMAR SETHY-MP	DEEPALI MOHAPATRA
105	1597/2023 CRLMC/2253/2023	CHINMAY PRADHAN@CHINKU-MP	ARIJEET MISHRA
106	1598/2023 CRLMC/1888/2023	SOMANATH MAJHI@TUNA@SUMANTA-MP	
107	1599/2023 CRLMC/2257/2023	DAYANIDHI DEHURY-MP	BHABANI SHANKAR DASPARIDA
108	1600/2023 CRLMC/2258/2023	SANJAYA@SANJAYA KESHARI MOHAPATRA-MP	NIRANJAN PANDA
109	1601/2023 CRLMC/2258/2023	SANJAYA@SANJAYA KESHARI MOHAPATRA-MP	NIRANJAN PANDA
110	1602/2023 CRLMC/2262/2023	JAGADISH CHAND NIMCHAND CHHAJED-MP	BASUDEV PUJARI
111	1603/2023 CRLMC/2263/2023	SAMBIT SEKHAR SAHU-MP	SATYABRATA PANDA
112	1604/2023 CRLMC/2268/2023	NILANCHAL BEHERA-MP	RABI NARAYAN MOHANTY
113	1605/2023 CRLMC/2269/2023	SAMEER XAXA-MP	BHABANI SHANKAR DASPARIDA
114	1606/2023 CRLMC/2107/2023	BIMALA BEHERA-MP	
115	1607/2023 CRLMC/2274/2023	MANASI JENA-MP	BIBHU PRASAD MOHANTY
116	1608/2023 CRLMC/4061/2022	SHYAM SUNDAR SWAIN-MP	
117	1609/2023 CRLMC/2067/2023	RAIMATI DIGAL-MP	
118	1610/2023 CRLMC/2278/2023	BHAGABAN SADANGI-MP	KALPATARU MISHRA
119	2432/2023 WA/467/2010	CUTTACK MUNICIPAL CO-MP	
120	2433/2023 WA/839/2023	DY. DIRECTOR, ESI CORP. REGIONAL OFFICE, BBSR-MP	AMARENDRA PRASAD RAY

121	2434/2023 WA/948/2023	SURENDRA SAHOO-MP	BINAYAK PRASAD MOHANTY
122	2435/2023 WA/949/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
123	2436/2023 WA/949/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
124	2437/2023 WA/949/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
125	2438/2023 WA/950/2023	STATE OF ODISHA-MP	TAPUS KUMAR PRAHARAJ, A.S.C.
126	2439/2023 WA/950/2023	STATE OF ODISHA-MP	TAPUS KUMAR PRAHARAJ, A.S.C.
127	2440/2023 WA/950/2023	STATE OF ODISHA-MP	TAPUS KUMAR PRAHARAJ, A.S.C.
128	6796/2023 WP(C)/14726/2023	SNEHALATA SUTAR-MP	OM SWARUP
129	6797/2023 WP(C)/13548/2023	KARTIK CHANDRA DAS-MP	NIRANJAN BISWAL
130	6798/2023 WP(C)/14729/2023	RANJU BARIK-MP	SUSANTA KUMAR BARAL
131	6799/2023 WP(C)/14730/2023	PADMANAV BARIK-MP	SUSANTA KUMAR BARAL
132	6800/2023 WP(C)/14731/2023	SUPRAVA BAL-MP	DEBABRATA RATH
133	6801/2023 WP(C)/14741/2023	SAYED TAHMID YUNUS-MP	SIDHARTH MISHRA 1
134	6802/2023 WP(C)/29398/2022	BHIMSEN PRADHAN-MP	BHABANI SHANKAR DAS PARIDA
135	6803/2023 WP(C)/28691/2022	KISAN DAS-MP	BHABANI SHANKAR DASPARIDA
136	6804/2023 WP(C)/29100/2022	SATYANARAYANA NAYAK-MP	BHABANI SHANKAR DASPARIDA
137	6805/2023 WP(C)/28070/2013	MONALISHA DASH-MP	M/S.RANJIT MOHANTY
138	6806/2023 WP(C)/6117/2014	MANOJ KU.PATI-MP	B.K.NAYAK, A.K.SAHOO, S.PRADHAN
139	6807/2023 WP(C)/14752/2023	M/S VIRAJAA STEEL AND POWER (P) LTD., CUTTACK-MPUMESH CHANDRA BEHURA	
140	6808/2023 WP(C)/14751/2023	JAGANNATH PASAYATA-MP	MAHES DAS
141	6809/2023 WP(C)/14745/2023	LADI MRUTHYANJAYA RAO-MP	JAGAMOHAN PATTANAIAK
142	6810/2023 WP(C)/13099/2023	BAIRAGI CHARAN MAHANTA-MP	
143	6811/2023 WP(C)/14756/2023	THE EXECUTIVE ENGINEER ELECTRICAL,, ANANDAPUR (PRASANT)D.V.K,UMESONJIRANIPATY	
144	6812/2023 WP(C)/716/2015	JASHOBANTI SAHOO-MP	
145	6813/2023 WP(C)/22834/2022	PRAVAKAR NAYAK-MP	GHANASHYAM MUDULI
146	6814/2023 WP(C)/14762/2023	JAYAPRAKASH MOHANTY-MP	SRINIVAS MOHANTY
147	6815/2023 WP(C)/14765/2023	DEBABRATA RATH-MP	SRINIVAS MOHANTY
148	6816/2023 WP(C)/14769/2023	RAKESH KUMAR PRADHAN-MP	SRINIVAS MOHANTY
149	6817/2023 WP(C)/14778/2023	MAA BUDHIJAGULAI SHG, BALASORE-MP	AMIT PRASAD BOSE
150	6818/2023 WP(C)/4607/2023	CHITRASEN PARIDA-MP	JAJATI KISHORE MOHANTY
151	6819/2023 WP(C)/14781/2023	M/S. BIJAY KUMAR BEHERA-MP	PRAKASH KUMAR JENA
152	6820/2023	SUBHRA RANJAN DAS-MP	KISHORE KUMAR MISHRA

153	WP(C)/14784/2023 6821/2023	DR. LAXMIDHAR BISWAL-MP	RITURANJAN CHHOTARAY
154	WP(C)/13578/2023 6822/2023	PRIYA RANJAN MOHANTY-MP	SANJIB KUMAR BHANJADEO, M/S MITHUN DAS, K.H
155	WP(C)/23643/2021 6823/2023	ACHYUTANANDA SAHOO-MP	M/S MITHUN DAS, K.HUSSAIN
156	WP(C)/27646/2021 6824/2023	SASHI DEI-MP	AFRAAZ SUHAIL
157	WP(C)/14793/2023 6825/2023	BIMALA KUMARI MOHANTY-MP	BHABANI SANKAR DAS
158	WP(C)/14795/2023 6826/2023	PRASANTA KUMAR SAMANTASINGHAR-MP	
159	WP(C)/12341/2023 6827/2023	SUSHANT KUMAR SETHY-MP	BUDHADEV ROUSTRAY
160	WP(C)/4107/2021 6828/2023	DR. RABATI KANTA DAS-MP	BIBHU PRASAD DAS
161	WP(C)/14797/2023 6829/2023	RAJENDRA KUMAR KHILAR-MP	DAYANIDHI MISHRA
162	WP(C)/14803/2023 6830/2023	HEMANTA HARIJAN-MP	SUBHASREE MOHANTY
163	WP(C)/14807/2023 6831/2023	PRASANTA SAGAR MOHANTY-MP	PRABHAT KUMAR PRAHARAJ
164	WP(C)/4754/2021 6832/2023	SUMITRA MAJHI-MP	DR. SIMANCHALLA RANJIT
165	WP(C)/14808/2023 6833/2023	HEMANTA KUMAR BHOL-MP	
166	WP(C)/9847/2023 6834/2023	NIRANJAN SAHOO-MP	PRAFULLA KUMAR RATH
167	WP(C)/14811/2023 6835/2023	KAILASH KUMAR CHOUDHURY-MP	PRAFULLA KUMAR RATH
168	WP(C)/14813/2023 6836/2023	MANAGER LEGAL, IFFCO TOKIO GENERAL INSURANCE	COMPLIANCE OFFICER MP
169	WP(C)/13398/2023 6837/2023	GOBINDA PRASAD PATTANAYK-MP	
170	WP(C)/10687/2016 6838/2023	SWAGAT NANDA-MP	BISWABIHARI MOHANTY
171	WP(C)/14818/2023 6839/2023	MANISHA HERNA-MP	BISWABIHARI MOHANTY
172	WP(C)/14820/2023 6840/2023	SUNIL KUMAR SWAIN-MP	BISWABIHARI MOHANTY
173	WP(C)/14823/2023 6841/2023	GYANABHUSAN CHOUDHURY-MP	BISWABIHARI MOHANTY
174	WP(C)/14822/2023 6842/2023	GAYATRI PANDA-MP	BISWABIHARI MOHANTY
175	WP(C)/14824/2023 6843/2023	DEEPAK KUMAR SINGH-MP	BISWABIHARI MOHANTY
176	WP(C)/14825/2023 6844/2023	BISWANATH PRATAP SINGH-MP	BISWABIHARI MOHANTY
177	WP(C)/14826/2023 6845/2023	SITESH MOHANTY-MP	BISWABIHARI MOHANTY
178	WP(C)/14828/2023 6846/2023	SATYABRATA BARIK-MP	BISWABIHARI MOHANTY
179	WP(C)/14829/2023 6847/2023	AKSHAYA CHANDRA PRADHAN-MP	BISWABIHARI MOHANTY
180	WP(C)/14830/2023 6848/2023	MANASA RANJAN MAHUNTA-MP	BISWABIHARI MOHANTY
181	WP(C)/14832/2023 6849/2023	BISWARANJAN SAHOO-MP	BISWABIHARI MOHANTY
182	WP(C)/14834/2023 6850/2023	DHANESWAR BEHERA-MP	BISWABIHARI MOHANTY
183	WP(C)/14835/2023 6851/2023	ABHISEK MOHANTY-MP	BISWABIHARI MOHANTY
	WP(C)/14837/2023		

184	6852/2023 WP(C)/14836/2023	SUDHASHMITA BEHERA-MP	BISWABIHARI MOHANTY
185	6853/2023 WP(C)/14838/2023	ALIV KUMAR SAHOO-MP	BISWABIHARI MOHANTY
186	6854/2023 WP(C)/14839/2023	PRAKASH DAS-MP	BISWABIHARI MOHANTY
187	6855/2023 WP(C)/14841/2023	ADITYA MOHAN DAS-MP	BISWABIHARI MOHANTY
188	6856/2023 WP(C)/14842/2023	DEBADATTA NAYAK-MP	BISWABIHARI MOHANTY
189	6857/2023 WP(C)/14843/2023	MADHUSMITA PRADHAN-MP	BISWABIHARI MOHANTY
190	6858/2023 WP(C)/14844/2023	TAPAS KUMAR KHILLAR-MP	BISWABIHARI MOHANTY
191	6859/2023 WP(C)/14846/2023	SHANKAR BEHERA-MP	BISWABIHARI MOHANTY
192	6860/2023 WP(C)/2334/2015	DEBASISH SWAIN-MP	M/S.ER.NAGENDRA KU.MOHANTY
193	6861/2023 WP(C)/14847/2023	SURYAKANTA PADHAN-MP	BISWABIHARI MOHANTY
194	6862/2023 WP(C)/14850/2023	SANATANA KATA-MP	BISWABIHARI MOHANTY
195	6863/2023 WP(C)/14849/2023	DILLIP KUMAR ROUT-MP	BISWABIHARI MOHANTY
196	6864/2023 WP(C)/14852/2023	PRADEEP KUMAR GIRI-MP	BISWABIHARI MOHANTY
197	6865/2023 WP(C)/7036/2010	BIJAY KU.DAS-MP	
198	6866/2023 WP(C)/14858/2023	PRAKASH CHANDRA PATRA-MP	NIHAL RATH
199	6867/2023 WP(C)/12784/2023	M/S SUNDAR PRAVAT DAS-MP	SUDHANSU KUMAR DAS
200	6868/2023 WP(C)/14862/2023	TUSHAR RANJAN NANDA-MP	PRASANTA KUMAR NANDA
201	6869/2023 WP(C)/14865/2023	TUSHAR RANJAN NANDA-MP	PRASANTA KUMAR NANDA
202	6870/2023 WP(C)/14864/2023	AKSHAYA KUMAR ACHARYA-MP	SHARMISTHA SAMAL
203	6871/2023 WP(C)/14867/2023	SWAPNENDU PATNAIK-MP	BANSHIDHAR BAUG
204	6872/2023 WP(C)/5624/2023	DILLIP KUMAR PAHAN-MP	KISHORE KUMAR MISHRA
205	6874/2023 WP(C)/14873/2023	RAMESH KUMAR PATRA-MP	PRAFULLA KUMAR RATH
206	6875/2023 WP(C)/14871/2023	RANJAN KUMAR ROUT-MP	LALITENDU MISHRA
207	6876/2023 WP(C)/14876/2023	SHYAM SUNDAR SATPATHY-MP	KOUSIK ANANDA GURU
208	6877/2023 WP(C)/14880/2023	GOURANGA BAGARTY-MP	UPENDRA KUMAR SAMAL
209	6878/2023 WP(C)/14883/2023	BINOD NAIK-MP	UPENDRA KUMAR SAMAL
210	6879/2023 WP(C)/14882/2023	UDIT KUMAR PRASAD-MP	PRAFULLA KUMAR RATH
211	6880/2023 WP(C)/14885/2023	PITAMBAR DAS-MP	TUNA SAHU
212	6881/2023 WP(C)/14891/2023	DIPTIREKHA BEHERA-MP	SISIR DAS
213	6882/2023 WP(C)/14031/2023	PINTU PRADHAN-MP	
214	6883/2023 WP(C)/14897/2023	SASHIBHUSAN SINGHA-MP	KANANBALA ROY CHOUDHURY
215	6884/2023	AJAYA S.TRIPATHY-MP	

216	WP(C)/23862/2012 6885/2023	BRAJA KISHORE DAS-MP	
217	WP(C)/25066/2022 6886/2023	M/S.SWARNADEVI AGENCY, CUTTACK-MP	ANUP KUMAR PATTNAIK
218	WP(C)/14913/2023 6887/2023	M/S.PRAGATI CONSTRUCTION, BARGARH-MP	SUDEEP KUMAR SARANGI
219	WP(C)/14856/2023 6888/2023	ANANTA BALIA SWASTHYA SEVA NIKETAN-MP	DAYANANDA MOHAPATRA
220	WP(C)/14911/2023 6889/2023	DILLIP KUMAR JENA-MP	BHABANI PRASAD MOHANTY
221	WP(C)/14915/2023 6890/2023	M/S.PRAGATI CONSTRUCTIONS, BARGARH-MP	SUDEEP KUMAR SARANGI
222	WP(C)/14918/2023 6891/2023	RAMESH CHANDRA PATRA-MP	SAGARIKA SAHOO
223	WP(C)/14921/2023 6892/2023	ARCHANA PANIGRAHI-MP	GOPINATH SETHI
224	WP(C)/14927/2023 6893/2023	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BBSR	SRINIPAM DASH
225	WP(C)/14929/2023 6894/2023	MAYANK KUMARI DEO-MP	LINGARAJ SARANGI
226	WP(C)/14928/2023 6895/2023	SUDARSAN SAHOO-MP	DEBASIS PANIGRAHI
227	WP(C)/11129/2023 6896/2023	MADHUCHHANDA SAHOO-MP	DR. JITENDRA KUMAR LENKA
228	WP(C)/14936/2023 6897/2023	M/S. IDI INFRA PVT. LTD.,JAJPUR-MP	SIDHANT KUMAR JENA
229	WP(C)/14939/2023 6898/2023	LAXMIDHAR KAMILA-MP	ARUN KUMAR PATRA
230	WP(C)/14941/2023 6899/2023	DR. SUMITA DAS-MP	BIDESH RANJAN BEHERA
231	WP(C)/21707/2021 6900/2023	LAXMIDHAR KAMILA-MP	ARUN KUMAR PATRA
232	WP(C)/14942/2023 6901/2023	PRANAB KISHORE MOHANTY-MP	BIDESH RANJAN BEHERA
233	WP(C)/14943/2023 6902/2023	NARENDRA PRASAD NAYAK-MP	AUROVINDA MOHANTY
234	WP(C)/14944/2023 6903/2023	BAIBHAB DAS-MP	BIDYALOK MOHAPATRA
	WP(C)/14946/2023		